

NCLT e-Filing Software User Manual

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User Registration

1. Logon to NCLT e-Filing website – efiling.nclt.gov.in



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



ng with their associated documents, that have been in draft mode on the NCLT e-filing portal for over 90 days in the respective logs of litigants, advocates, and parties, starting from 08/02/2024.

REGISTER

CASE HISTORY

HELP CENTER

Welcome to
**National Company
Law Tribunal**

dk Singh

.....



Xx8lli



Enter Captcha



LOGIN

Forgot your password?

Unlock your account

2. Click on Register link on e-Filing website



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



ng with their associated documents, that have been in draft mode on the NCLT e-filing portal for over 90 days in the respective logins of litigants, advocates, and parties, starting from 08/02/2024.

REGISTER

CASE HISTORY

HELP CENTER

Click
here to
Register

Welcome to
**National Company
Law Tribunal**

dksingh

.....

Xx8lli



Enter Captcha



LOGIN

Forgot your password?

Unlock your account

3. Select required user type for registration

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Register Help Center

User Register

Choose User Type

- ☐ Individual
- ☒ Advocate
- ☐ Chartered Accountant
- ☐ Company Secretary
- ☐ Cost Accountant
- ☐ Registrar of Companies
- ☐ Regional Director
- ☐ Official/Provisional
- ☐ IRP/RP
- ☐ Any Other
- ☐ Income Tax/Other Central/State Govt Agencies Representatives

What's New

USER LOGIN

Username

Password

Enter Captcha 597289

LOGIN

Forgot your password?

Unlock your account


ADDRESS:
Ground, 6th, 7th Floor & 8th C.G.O. Complex, Lodhi Rd, Block No. 3, New Delhi, Delhi 110003
View Map

11910
Total Registered Users

6018
Total Advocate Registered

(Current Month)

4. Fill required user details for creating user ID

 e - filing User Registration (as Advocate)

User representing Law/Professional Firm ☐ Yes ☒ No

Any prior registration process is incomplete click here ☐ Yes

| | | | | | |
|----------------|-----------------------|----------------------------------------|-----------------------|------------|-----------------|
| Name* | Mr BB Singh | Registration Number/Enrollment Number* | ND/123/2018 | Address 1* | 1, Lambard Land |
| Address 2* | Jankpuri | Land-mark* | JJ Hospital | State* | Delhi |
| City/District* | EAST | Pin-code* | 100000 | Login Id* | bbsingh |
| Mobile Number* | <div>██████████</div> | <div>Send OTP</div> | <div>✓ Verified</div> | | |
| E-mail Id* | e-mail Id | | | | |

Back

Reset

Submit & Next

Based on user type, Registration Number/ Enrollment number is required for e.g. Bar ID for advocates, ICSI number for Company Secretaries, etc. Individuals can enter any government issued ID.


User needs to authenticate to the number using OTP
User needs to enter captcha to receive OTP

Careful

Please Enter Captcha.

Then proceed ahead.

5. OTP based authentication of mobile and email id is mandatory

| | | | | | |
|--------------------------------------------------------------------------------------------------------------------------------|-------------|----------------------------------------|-------------|---------------------------------------------------------------|-----------------|
|  e - filing User Registration (as Advocate) | | | | | |
| User representing Law/Professional Firm | | | | <input type="radio"/> Yes <input checked="" type="radio"/> No | |
| Any prior registration process is incomplete click here | | <input type="checkbox"/> Yes | | | |
| Name* | Mr BB Singh | Registration Number/Enrollment Number* | ND/123/2018 | Address 1* | 1, Lambard Land |
| Address 2* | Jankpuri | Land-mark* | JJ Hospital | State* | Delhi ▼ |
| City/District* | EAST ▼ | Pin-code* | 100000 | Login Id* | bbsingh |
| Mobile Number* | | | ✓ Verified | | |
| E-mail Id* | | | ✓ Verified | | |
| Back | | Reset | | Submit & Next | |

Click on "Submit & Next" to proceed

6. Upload proof of Unique ID

e - filing User Registration (as Advocate)

Upload Section

| | | | | | | |
|-----------------------|-----------------------------|-----------------------------------|-------------|---------------------|-------------|-----------|
| Document Type* | Certificate of Registration | Document Number* | ND/123/2018 | Upload File* | Choose File | Proof.pdf |
| Back | | Submit & Next | | | | |

Select valid document type

Click "Submit & Next" to create user. Once successful submission file will be allowed to message appeared

Click to select file. Only .pdf files allowed to upload

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 **Digital India**
Power To Empower

e - filing User Registration (as Advocate)


[Login](#)

Welcome , You have been registered successfully.



Your LoginId and Password has been mailed to your registered mail id.

Click to proceed to user login screen

CASE HISTORY



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण




m 08/02/2024.


[REGISTER](#) [CASE HISTORY](#) [HELP CENTER](#)

Click here
for Case
History

Welcome to

National Company Law Tribunal





LOGIN

[Forgot your password?](#)
[Unlock your account](#)



NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण



Choose the Case search type from the drop down and track the case.

Search Case History

Choose Type:

- Select
- Select
- Filing Number
- Case Number
- Party Name
- Advocate Name
- CIN Number

Back To Home

Search



NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण



Search Case History

Choose Type:

Filing Number

Filing Number *

0710102011552024

Back To Home

Search

Enter the
filing no.
and press
search

Case Details

| S.No. | Filing No. | Case Type | Case No | Case Title | Bench Location / Court No. | Main Case Filing No | Filing / Registration Date | Next Listing/ Dispose Date | Case Status |
|-------|----------------------------------------------------------------|-----------------------------------|--------------------|-----------------------------------------|----------------------------|---------------------|-------------------------------|-------------------------------|-------------|
| 1 | 0710102011552024 All Hearings : 0 Effective Hearings : 0 | Interlocutory Application (I.B.C) | IA(I.B.C)/752/2024 | Amit Kumra VS State Bank of India | NA/ 2 | 0710102042052023 | 03-02-2024/ 17-02-2024 | NA/ NA | Pending |



NATIONAL COMPANY LAW TRIBUNAL

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Enter the case details and search the case.

atory

Choose Type: Case Number

Zonal Bench *
National Company Law Tribur

Case Type *
Company Appeal(Company A

Case Number *
12

Case Year *
2024

Back To Home

Search

Case Details

| S.No. | Filing No. | Case Type | Case No | Case Title | Bench Location / Court No. | Main Case Filing No | Filing / Registration Date | Next Listing/ Dispose Date | Case Status |
|-------|----------------------------------------------------------------|-------------------------------|-------------------|---------------------------------------------------------------------------------|----------------------------|---------------------|----------------------------|----------------------------|-------------|
| 1 | 0710102002242024 All Hearings : 1 Effective Hearings : 1 | Company Appeal(Companies Act) | Appeal/12/ND/2024 | Income Tax Officer VS Registrar of Companies (Om Rudra Exports Pvt. Ltd.) | New Delhi/ 6 | NA | 07-01-2024/ 30-01-2024 | 28-03-2024/ NA | Pending |



NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण



Enter the Party detail and search the case.

Choose Type:

Party Name

Search Type: ☐ Exact Search ☒ Wrap Search

Zonal Bench *

National Company La

Party Type

Petitioner

Party Name *

textile

Case Year

2023

Case Status

Pending

Back To Home

Search

Case Details

| S.No. | Filing No. | Case Type | Case No | Case Title | Bench Location / Court No. | Main Case Filing No | Filing / Registration Date | Next Listing/ Dispose Date | Case Status |
|-------|----------------------------------------------------------------|-----------------------------------|------------------------|-----------------------------------------------------------------------------------------------------|----------------------------|---------------------|----------------------------|----------------------------|-------------|
| 1 | 0710102084812023 All Hearings : 3 Effective Hearings : 3 | Interlocutory Application (I.B.C) | IA(I.B.C)/5263/ND/2023 | Technoflex Textile Industries Pvt. Ltd. VS HARYANA STATE & INDUSTRIAL DEVELOPMENT CORPORATION | New Delhi/ 2 | 1010000402322017 | 02-10-2023/ 05-10-2023 | 05-02-2024/ NA | Pending |
| 2 | 0710102070412023 | Interlocutory | IA(I.B.C)/4441/ND/2023 | ASHOK KUMAR GUPTA RP OF | New Delhi/ | 0710102429812018 | 12-08-2023/ | 20-12-2023/ | Pending |



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Enter the CIN
Number and
search the case.

Case History

Choose Type:

CIN Number

CIN Number *

L24110MH1947PLC005719

Piramal Enterprises Limited

[Back To Home](#)

[Search](#)

Case Details for (Piramal Enterprises Limited) -L24110MH1947PLC005719

| S.No. | Filing No. | Case Type / party Type | Case No | Case Title | Bench Location / Court No. | Filing / Registration Date | Next Listing/ Dispose Date | Case Status |
|-------|----------------------------------------------------------|---------------------------------------------|-----------------------|--------------------------------------------------|----------------------------|-------------------------------|-------------------------------|-------------|
| 1 | 0710102010732021 All Hearings: Effective Hearings: | Company Petition IB (IBC)/ Petitioner(1) | C.P. (IB)/154/ND/2021 | Piramal Enterprises Limited vs Meena Nath | New Delhi/ 5 | 2021-02-06/ 2021-03-03 | / | Disposed |
| 2 | 0710102010822021 All Hearings: Effective Hearings: | Company Petition IB (IBC)/ Petitioner(1) | C.P. (IB)/153/ND/2021 | Piramal Enterprises Limited vs Vikram Nath | New Delhi/ 5 | 2021-02-06/ 2021-03-03 | / | Disposed |
| 3 | 0710102010832021 | Company Petition IB (IBC)/ | C.P. (IB)/152/ND/2021 | Piramal Enterprises Limited | New Delhi/ | 2021-02-06/ | / | Disposed |

User Home Page Navigation

7. Enter login details

The screenshot shows the login interface of the National Company Law Tribunal. The header includes the tribunal's logo, name in English and Hindi, and the Digital India logo. A navigation bar contains links for REGISTER, CASE HISTORY, and HELP CENTER. The main content area features a large welcome message and a login form. Two blue callout boxes provide instructions: one points to the username and password fields with the text 'Enter correct username and password', and the other points to the LOGIN button with the text 'Click to login'.

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REGISTER CASE HISTORY HELP CENTER

Welcome to
National Company Law Tribunal

Enter correct username and password

Click to login

Username
Password
zln6b3 Enter Captcha
LOGIN
Forgot your password?
Unlock your account

8. Select NCLT option



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



HOME

CHANGE PASSWORD

EDIT PROFILE

INCIDENT REPORT

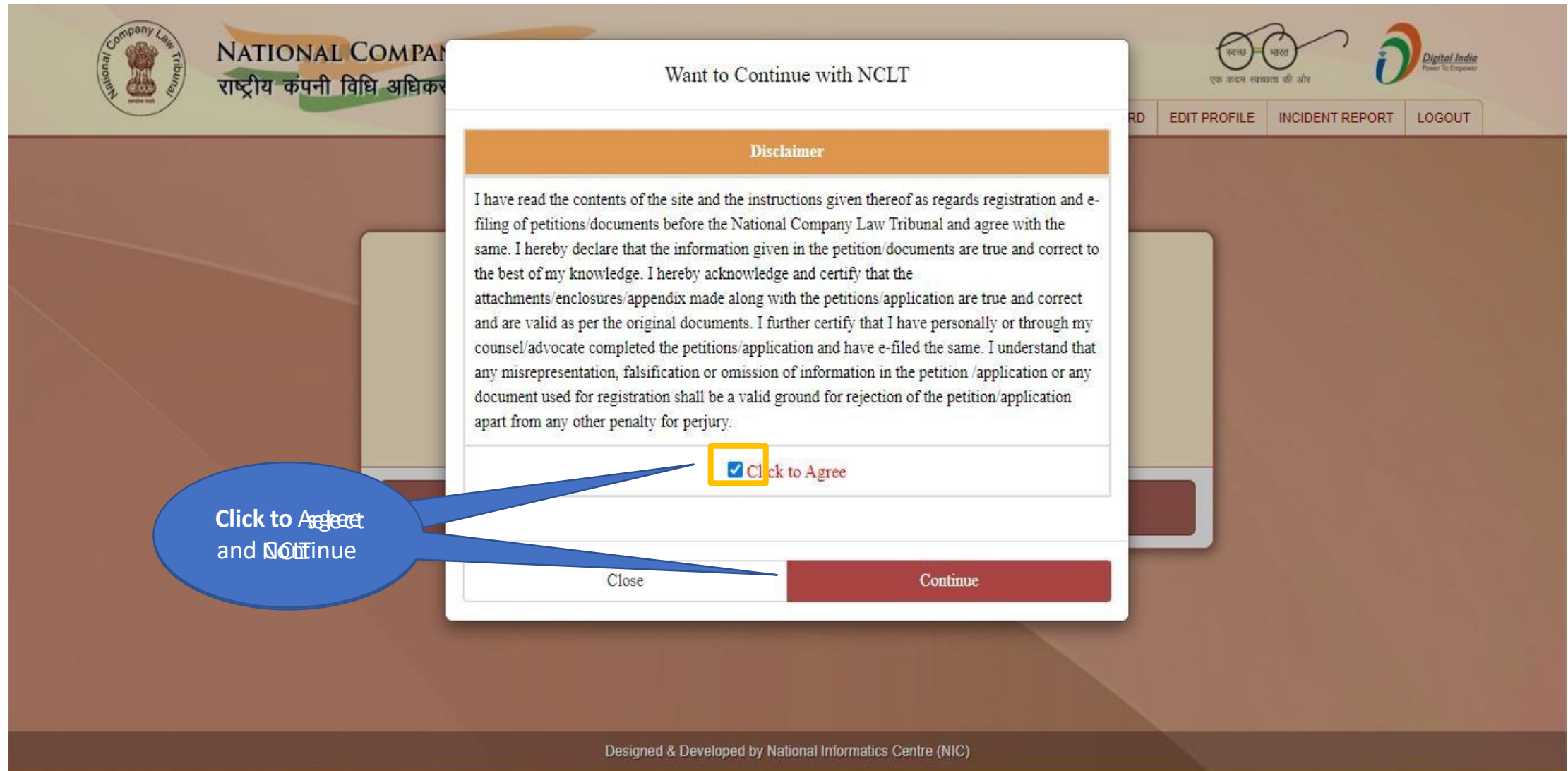
LOGOUT



NCLT

Click on NCLT

9. Agree to Disclaimer



The screenshot shows the National Company Law Tribunal (NCLT) portal. A modal window titled "Want to Continue with NCLT" is displayed. The modal contains a "Disclaimer" section with the following text:

I have read the contents of the site and the instructions given thereof as regards registration and e-filing of petitions/documents before the National Company Law Tribunal and agree with the same. I hereby declare that the information given in the petition/documents are true and correct to the best of my knowledge. I hereby acknowledge and certify that the attachments/enclosures/appendix made along with the petitions/application are true and correct and are valid as per the original documents. I further certify that I have personally or through my counsel/advocate completed the petitions/application and have e-filed the same. I understand that any misrepresentation, falsification or omission of information in the petition /application or any document used for registration shall be a valid ground for rejection of the petition/application apart from any other penalty for perjury.

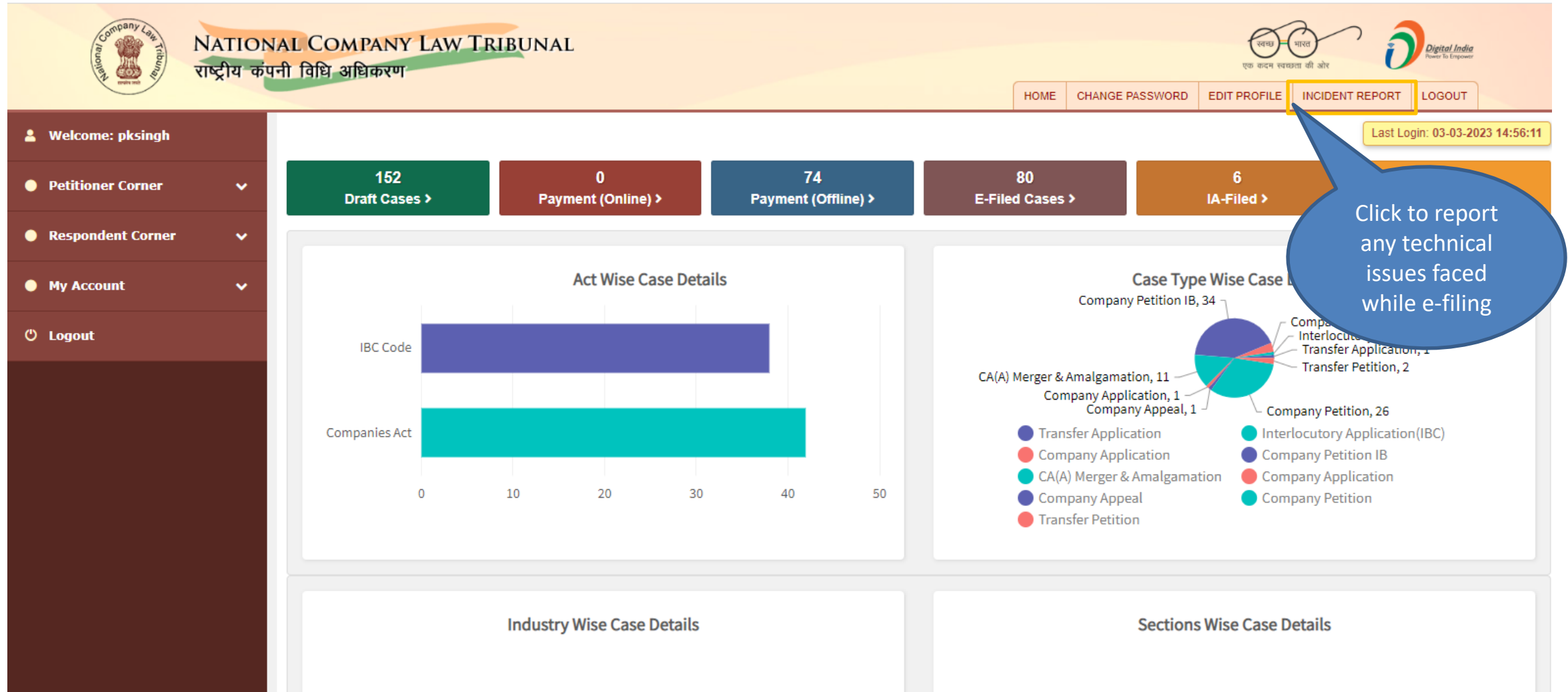
Below the disclaimer text, there is a checkbox labeled "Click to Agree". A blue callout bubble points to this checkbox with the text "Click to Agree and Continue".

At the bottom of the modal, there are two buttons: "Close" and "Continue".

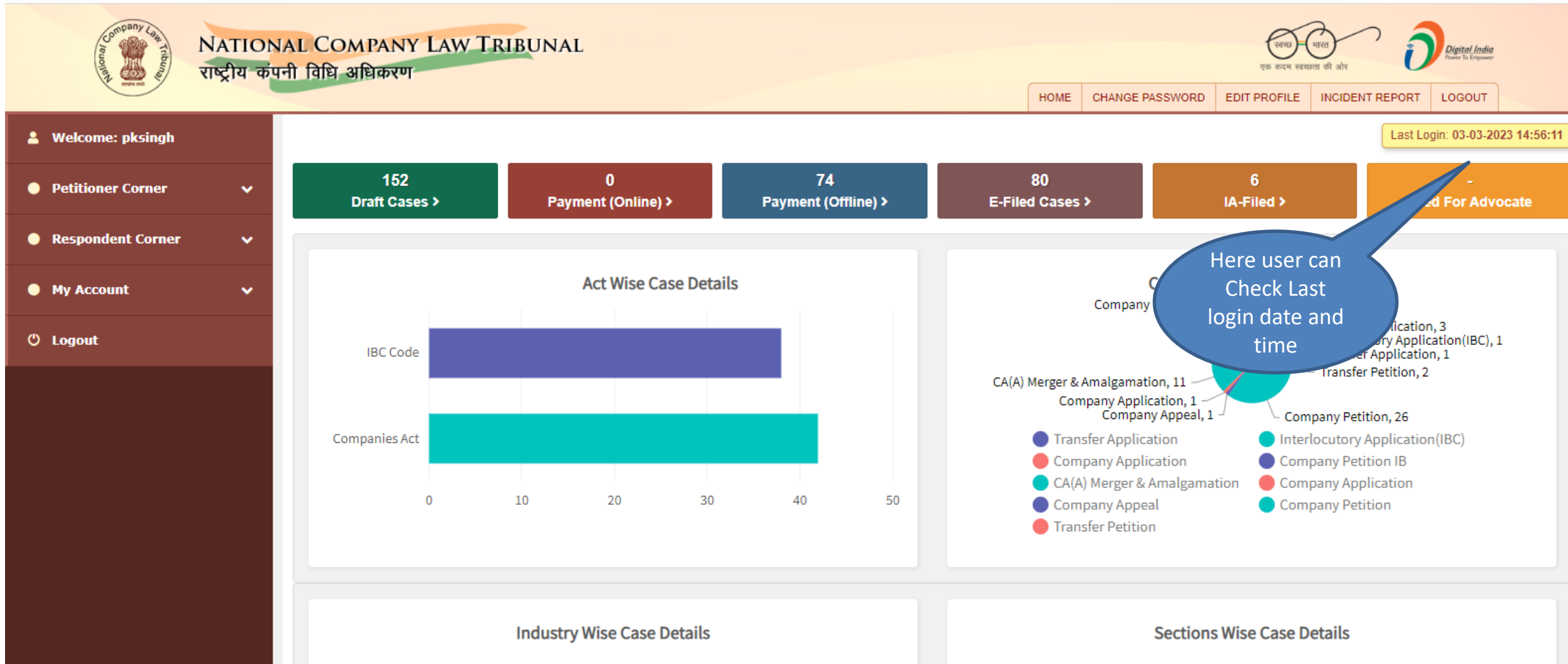
The background of the portal shows the NCLT logo, the text "NATIONAL COMPANY LAW TRIBUNAL" and "राष्ट्रीय कंपनी विधि अधिकरण", and the "Digital India" logo. There are also links for "EDIT PROFILE", "INCIDENT REPORT", and "LOGOUT".

Designed & Developed by National Informatics Centre (NIC)






10. User Home Page Dashboard



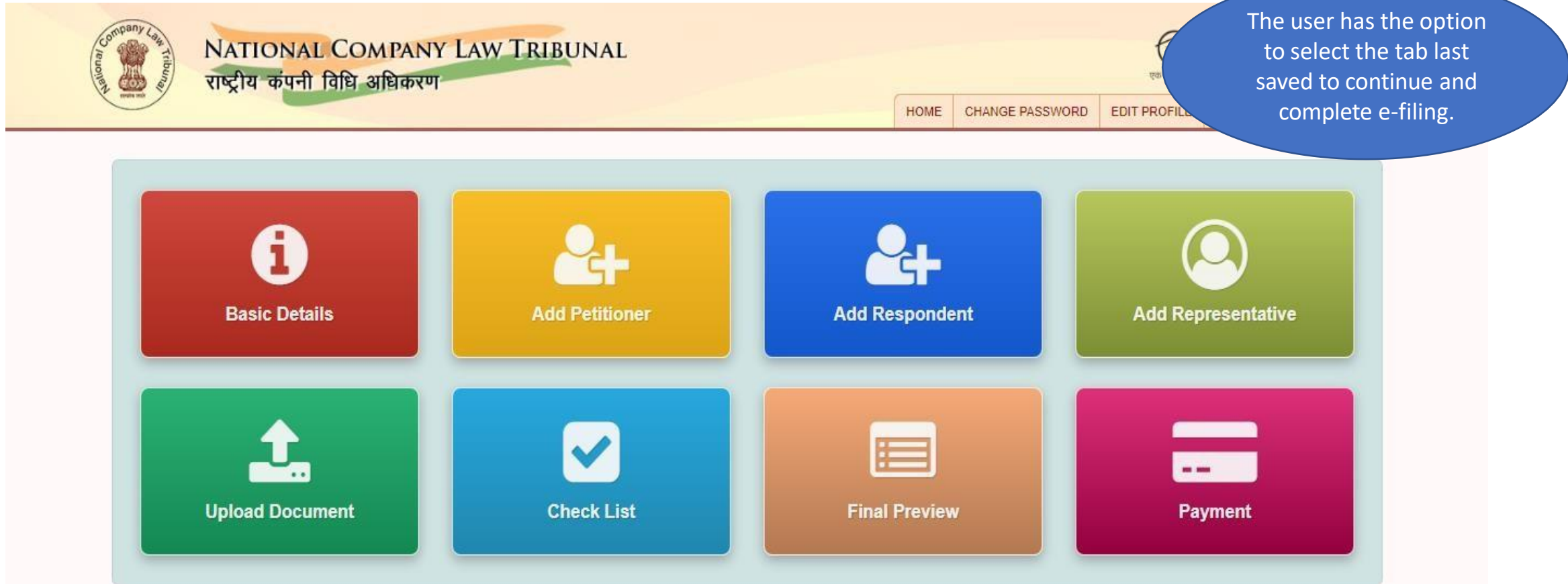
11.Login date & Time



11. Draft Cases – Click on draft cases link on dashboard

| Cases In Draft | | | | | |
|--------------------------------------------|--------------------------------------------------------------------------------|--------------------------------------------------------|---------------------|---------------------------------------------------------------------------------------|-------------------------------|
| Matters pending for more than ! | | | | | |
| Show <input type="text" value=""/> entries | | Search: <input type="text"/> | | | |
| Reference No | Case Title | Pet. Name | Res. name | Action | No of days left to be removed |
| 0710102121092024 | ** will be auto filled later | | |  | 90 days |
| 0710102122142024 | ** will be auto filled later | | |  | 86 days |
| 0710102123192024 | STATE BANK OPERATIONS SUPPORT SERVICES PRIVATE LIMITED Vs. VIKAS BOOKS LIMITED | STATE BANK OPERATIONS SUPPORT SERVICES PRIVATE LIMITED | VIKAS BOOKS LIMITED |  | 84 days |
| 0710102123822024 | null | | |  | 82 days |
| 0710102123832024 | STATE BANK OF INDIA Vs. KAWALJIT SINGH | STATE BANK OF INDIA | KAWALJIT SINGH |  | 82 days |
| Showing 1 to 5 of 54 entries | | | | | |
| <div>Previous12345...11Next</div> | | | | | |


12. Draft Cases – Click on draft cases link on dashboard



The screenshot displays the National Company Law Tribunal (NCLT) dashboard. At the top, the NCLT logo and name are visible in English and Hindi. A navigation bar includes links for HOME, CHANGE PASSWORD, and EDIT PROFILE. A blue callout bubble on the right states: "The user has the option to select the tab last saved to continue and complete e-filing." The main dashboard area features eight colored buttons arranged in a 2x4 grid:

- Basic Details** (Red button with an 'i' icon)
- Add Petitioner** (Yellow button with a person and plus icon)
- Add Respondent** (Blue button with a person and plus icon)
- Add Representative** (Green button with a person icon)
- Upload Document** (Green button with an upload icon)
- Check List** (Blue button with a checkmark icon)
- Final Preview** (Orange button with a document icon)
- Payment** (Pink button with a credit card icon)

13. Online/Offline Cases – Click on Offline/Online Payment link on Dashboard



Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

Offline Payment of Cases

Show entries Search:

| Filing No | Case Title | Pet. Name | Res. name | View More |
|------------------|-----------------------------------------------|--------------------|------------------------|------------------------------|
| 0404113003412020 | Airtel Vs. Paytm | Paytm | Airtel | View Details |
| 0404114003402020 | SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE | DIGITAL ENTERPRISE | SUNRISE CEMENT PVT LTD | View Details |
| 0404114003472020 | Axis Bank Vs. TK PVT LTD | TK PVT LTD | Axis Bank | View Details |
| 0404115003452020 | Tech Mahindra Vs. Google | Google | Tech | View Details |
| 0404115003462020 | aadefc Vs. ICICI | ICICI | | View Details |

Showing 1 to 5 of 98 entries

Previous **1** 2 3 4 5 ... 20 Next

Close

Industry Wise Case Details

Sections Wise Case Details

The user can view the list of cases for which payments were made online/offline

Click on View Details to view case details

14. Online/Offline Cases – Click on Offline/Online Payment link on Dashboard

The screenshot displays the NCLT dashboard for a user named 'pksingh'. The dashboard includes a sidebar with navigation links: 'Petitioner Corner', 'Respondent Corner', 'My Account', and 'Logout'. The main content area shows case details for Filing No. 0404114003402020, with a Scrutiny Status of 'Scrutiny Cleared', Registration as 'Company Application/60/2020', and a Current Status of 'Pending'. Below this, the 'Listing' section shows the next listing date as 01-06-2020 and the next listing purpose as 'Admission'. The 'E-hear./Ord.' section has a 'Show Order List' link. At the bottom, there are dropdown menus for 'Petitioner 1' and 'Petitioner 2', and a 'Respondent 1' dropdown. A blue callout bubble points to the 'Petitioner 1' dropdown with the text 'Click to expand and view details'.

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HOME CHANGE PASSWORD EDIT PROFILE

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

Filing No.
0404114003402020

Scrutiny Status
Scrutiny Cleared

Registration
Company Application/60/2020

Current Status
Pending

Listing

NEXT LISTING DATE
01-06-2020

NEXT LISTING PURPOSE
Admission

[Show Previous Listings](#)

E-hear./Ord.

[Show Order List](#)

Petitioner 1 (highlighted with a yellow box and a blue callout bubble pointing to it with the text "Click to expand and view details")

Petitioner 2

Respondent 1

The user can view the status of the case, listing date, purpose and orders uploaded

15. E-Filed Cases – Click on E-Filed cases link on Dashboard

Cases E-Filed

Show entries

All Objections Registered

Search:

The user can view the List of all cases e-filed using the user id

| Filing No | Case Title | Pet. Name | Res. name | Your Role As | View Details | Uploaded Document | Case Tracker |
|--------------------|-------------------------------------------------------------------------|------------------------------------------|-----------------------|--------------|------------------------------|-------------------------------|------------------------------|
| 0404115002692019/1 | JSTI TRANSFORMERS PVT. LTD. & ORS. VS. ROC, HIMACHAL PARDESH | JSTI TRANSFORMERS PVT. LTD. & ORS. | ROC, HIMACHAL PRADESH | Petitioner | View Details | View Document | ---- |
| 0404115020122020 | ABHIJITH RAJ Vs. shajahan | ABHIJITH RAJ | shajahan | Petitioner | View Details | View Document | Case Tracker |
| 0710102004232022 | vijay | vijay | | | View Details | View Document | Case Tracker |
| 0710102011392020 | KNIGHTS COURT SOCIAL WELFARE ASSOCIATION Vs. M/S. JAYPEE INFRATECH LTD. | KNIGHTS COURT SOCIAL WELFARE ASSOCIATION | | | View Details | View Document | Case Tracker |
| 0710102013732020 | M/S. LUCKY LTD. Vs. Mr Sharma | M/S. LUCKY LTD. | Mr Sharma | Petitioner | View Details | View Document | Case Tracker |

Click on View document and View Details to check the filed case details and document uploaded

Click here to track your case position.

Showing 1 to 5 of 89 entries

Previous

1

2

3

4

5

...

18

Next

16. Petitioner Corner



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HOME CHANGE PASSWORD

The user can file petition/appeal/application/document on behalf of petitioner from petitioner store.

Welcome: pksingh

Petitioner Corner

Company Act 2013

IBC Code 2016

Caveat Filing

Documents Filing

Documents Filing Via Security Code

Resend Security Code

Re-filing

Respondent Corner

My Account

Logout

152
Draft Cases

0
Payment (Online)

74
Payment (Offline)

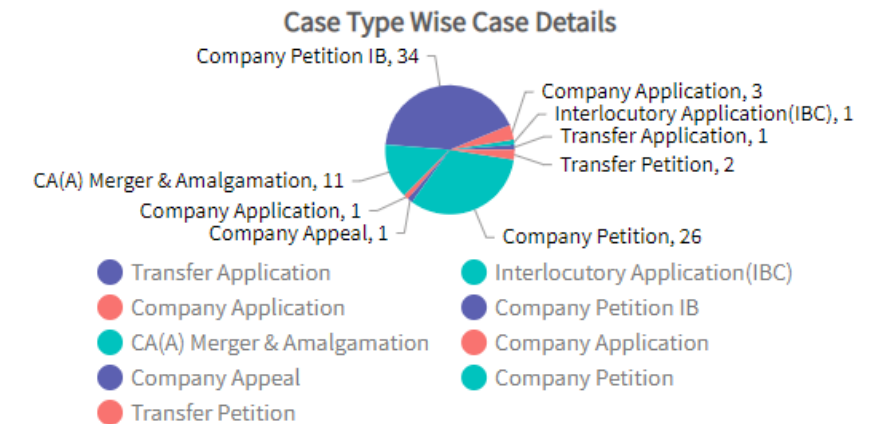
80
E-Filed Cases

6
IA-Filed

-
Filed For Advocate

User has the following options under Petitioner store:

1. File petition/appeal under Companies Act or IBC
2. File Application under ongoing cases in NCLT
3. File additional documents under ongoing cases in NCLT
4. Resend security Code- In Case user have not received it during e-filing . Then they can generate now.
5. Refiling – In case any defects are raised in appeal/application / document filed, user can correct the same



Industry Wise Case Details

Sections Wise Case Details

Sec 252 (2) 1 - - Sec 230-232 Sec 234 11

17. Respondent Corner

The user can file application/document on behalf of respondent in a case from respondent store



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HOME

CHANGE PASSWORD

Welcome: pksingh

Petitioner Corner

Respondent Corner

> Company Act 2013

> IBC Code 2016

> Reply/Documents Filing

> Resend Security Code

> Re-filing

My Account

Logout

152

Draft Cases >

0

Payment (Online) >

74

Payment (Offline) >

80

E-Filed Cases >

6

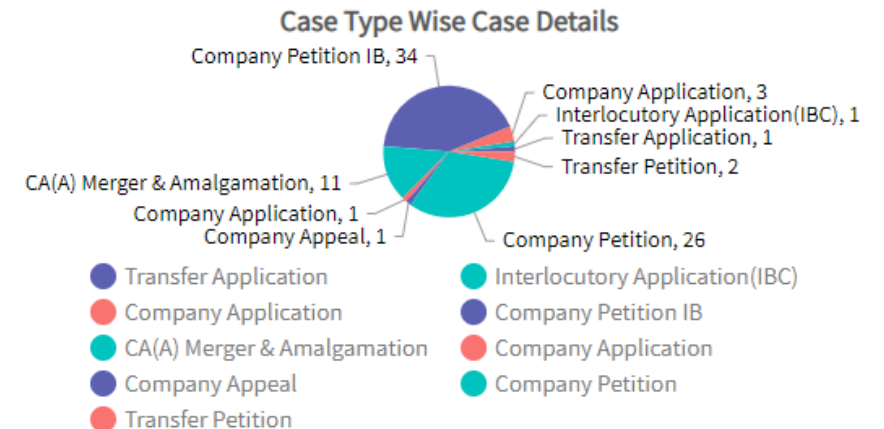
IA-Filed >

-

Filed For Advocate


User has the following options under Respondent store:

1. File Application under ongoing cases in NCLT
2. File additional documents under ongoing cases in NCLT
3. Resend Security Code – In case user has not received the security code during the e-filing of the case against them. Then they can generate now.
4. Refiling – In case any defects are raised in application/ document filed, user can correct the same



Sections Wise Case Details

18. My Account



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

[HOME](#) [CHANGE](#)

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
 - My Cases
 - Main Cases
 - Submitted Documents
 - Transaction History
 - Logout

153
Draft Cases >

0
Payment (Online) >

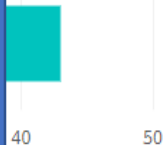
75
Payment (Offline) >

81
E-Filed Cases >

6
IA-Filed >

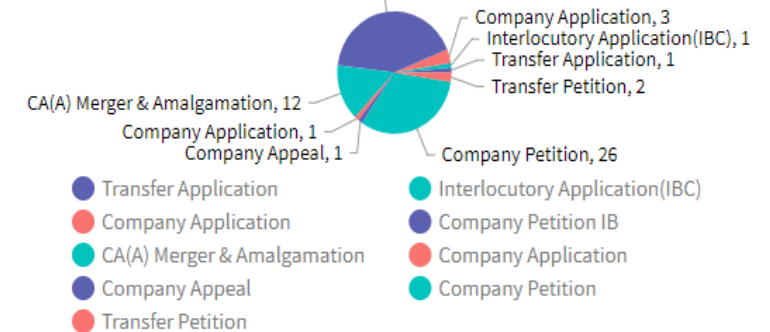
-
Filed For Advocate

Act Wise Case Details



40 50

Case Type Wise Case Details



| Case Type | Count |
|---------------------------------|-------|
| Company Petition IB | 34 |
| Company Application | 3 |
| Interlocutory Application (IBC) | 1 |
| Transfer Application | 1 |
| Transfer Petition | 2 |
| Company Petition | 26 |
| Company Appeal | 1 |
| CA(A) Merger & Amalgamation | 12 |
| Company Application | 1 |

Industry Wise Case Details

PRIVATE LIMITED . 21 ▾ INDIVIDUAL ▾

Sections Wise Case Details

Sec 252 (3), 1 ▾ Sec. 230-232, Sec 234, 12

The user can view cases filed, documents uploaded or transaction history under My Account

User has the following options under My Account:

- View list of all filed cases under Main cases under the option My Cases.
- View list of documents in e-filed cases
- View transaction history of all cases submitted online/offline

Petition/Appeal Filing - Petitioner

22. Petitioner Corner – Petition/Appeal Filing

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HOME CHANGE PASSWORD EDIT PROFILE

Welcome: pksingh

Petitioner Corner

- Company Act 2013
- IBC Code 2016
- Fresh Filing
- Application Filing
- Document Upload
- Upload Via Security Code/Add Advocate
- Associate case
- Re-filing

98 Draft Cases > 0 Payment (Online) > 98 Payment (Offline) > 104 E-Filed Cases > 6 IA-Filed >

Act Wise Case Details

Case Type Wise Case Details

Company Petition IB, 38
Company Application, 3
Company Appeal, 3
Interlocutory Application(IBC)
Transfer Petition, 2
Company Application, 9
Company Appeal, 2
Restoration Application, 2
Company Petition, 34

Interlocutory Application(IBC)
Execution Petition
Transfer Petition
Company Appeal
Restoration Application

Industry Wise Case Details

Sections Wise Case Details

23. Companies Act – Petition/Appeal Filing (Basic Details Screen)

The user needs to enter the case related details like NCLT location, jurisdiction, case type, section, etc.

Select NCLT location where case petition/appeal to be registered

Select location of registered office of respondent

BASIC DETAILS

Reference No : -

| | | | |
|--------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------|
| NCLT Location* | New Delhi | Jurisdiction/Location of Respondent* | Union territory of Delhi |
| Case Type/Nature* | Company Petition | Are You Qualified in MSME Sector* | NO |
| Case Title | -- Select Case Type -- Transfer Petition Company Petition Company Appeal CA(A) Merger & Amalgamation CP(AA) Merger & Amalgamation Sec 252 (3) | Subject matter* | Under Section 252 |
| Amount Claimed | | Remarks | |
| Section of Companies Act 2013* | | Fee Amount | 1000 |
| Industry * | IT & ITES | | |

More Section

Total Maximum Payable Amount : 1000

Save And Next

Select section under which the petition/appeal to be registered. Click on of respondent to add multiple sections

Select relevant case type like Company Petition, or Appeal or petition under merger first motion or second motion

Click on Save and Next to proceed

24. Companies Act – Petition/Appeal Filing (Add Petitioner)

User can enter multiple petitioners in the list by filling and submitting the form again and again

Click Next after adding all petitioners to proceed to next screen

A 16-digit reference number is generated for tracking the appeal/petition until submission

Enter correct email id and mobile number of petitioner for receiving updates from NCLT

Click on Submit to submit details of a petitioner

Click to view list of petitioners added

The screenshot shows the 'Add Petitioner' form in the NCLT portal. The form includes a 'Reference No' field with a generated 16-digit number, a 'Select Mode' dropdown (set to 'Company'), and various input fields for company and authorized person details. A 'Next' button is highlighted in the top right. A 'Submit' button is highlighted at the bottom right. A '+ PETITIONER'S LIST' button is highlighted below the form. A table at the bottom shows the list of added petitioners.

| S. No. | Name | Address | State | District | Pincode | Mobile No | E-mail | PAN No | Action |
|--------|--------|------------|---------|----------|---------|-----------|--------|--------|-------------|
| 1 | Google | Cyber city | Haryana | GURGAON | 240077 | | we.com | | Delete Edit |

25. Companies Act – Petition/Appeal Filing (Add Respondent)

User can enter multiple respondents in the list by filling and submitting the form again and again

User can select NA in case there is no respondent in appeal/ petition

Click Next after adding all respondents to proceed to next screen

Enter correct email id and Select location of registered office of receiving updates from NCLT. Mobile number is not compulsory field.

Click on Submit to submit details of a respondent

Click to view list of respondents added

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Back Add Respondent Next

Reference No : - 0404113002622020

Select Mode ☒ Company ☐ Other ☐ NA

Company Name* Company Name CIN CIN

Authorized Person/Director of Company* Authorized Person Address Of Company* Address

Nationality of Authorized Person* Indian State*

City/District* Select City/District Pin-code* Pin-code

Pan Number Authorized Person/Company Pan Number Mobile Number Authorized Person/Company Mobile Number

E-mail Id Authorized Person/Company* Email-Id

Reset Submit

+ RESPONDENT'S LIST

| S. No. | Name | Address | State | District | Pincode | Mobile No | E-mail | PAN No | Action |
|--------|---------------|------------|---------|----------|---------|-----------|----------|--------|-------------|
| 1 | ITVC Software | Cyber city | Haryana | GURGAON | 456708 | | jpwc.com | | Delete Edit |

26. Companies Act – Petition/Appeal Filing (Add Representative)

In case a representative like advocate, CA, CS or other such representative is filing on behalf of their client from their login, their name will already be available in the list

Click Next after adding all representatives to proceed to next screen

Reference No : - 0404113002622020

Select Petitioner* Representative*

| S. No. | Petitioner/Respondent Name | Advocate Name | Bar Council No | Action |
|--------|----------------------------|---------------|----------------|------------------------|
| 1 | Google | Test Adv | 2899778 | Delete |

Click to view list of representatives added

Only those representatives which are registered in e-filing portal will be available in the dropdown

27. Companies Act – Petition/Appeal Filing (Upload Document)

The user needs to upload pdf format of documents like appeal, affidavit, annexure, proof of service, etc.

Click Next after adding all documents to proceed to next screen

COMPANY LAW TRIBUNAL
वधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Back Add Document Next

Reference No : - 0404113002622020

Document Filed By* Document Filed By Document Type* Document Type

Select file* Choose File No file chosen Number of pages* No Of Pages

Submit

+ UPLOADED DOCUMENT'S LIST

| S.No. | Document Filed By. | No. of Pages. | Document Type | Document Name | View |
|-------|--------------------|---------------|------------------|---------------|------|
| 1 | Petitioner | 1 | Proof-of-Service | MPR 2.pdf | View |
| 2 | Petitioner | 1 | Petition | MPR 1.pdf | View |

Click to view list of documents uploaded

User can add as many documents as required by selecting the document from their local drive and submitting one by one

- Attention ! (Mandatory Points)**
1. Only pdf file(s) can be uploaded.
 2. File for uploading should be scanned in grey scale with 300 DPI.
 3. No of pages in each uploaded file should not be greater than 300 pages.
 4. Split scanned file(s) in different volumes for uploading, if single file size is greater than 100 MB.
 5. Physical file submitted and online file submitted should be identical in volumes and number of pages.

The user needs to keep the mentioned points in consideration while uploading the documents

Close

28. Companies Act – Petition/Appeal Filing (Checklist)

The user needs to ensure that all the points mentioned in the checklist have been taken care of while uploading documents

COMPANIES ACT TRIBUNAL

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document **Check List** Final Preview Payment

Reference No : - 0404113002622020 Date & Time : - Wed Jun 03 12:48:42 IST 2020

Main Check List

| S.NO. | CheckList | Action | Remarks |
|-------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|---------|
| 1 | Whether the petition/application/appeal falls under the territorial jurisdiction of New Delhi/-----Bench of NCLT? | Yes | y |
| 2 | Whether petition/application/appeal/reply and all enclosures are legible and in English language? | Yes | y |
| 3 | Whether petition/application/appeal/reply has been printed in double spacing on one side of standard petition paper with an inner margin of about four centimeter width on top and with a right margin of 2.5cm left margin of 5cm and duly paginated, indexed and stitched together in paper book form? | Yes | y |
| 4 | Whether the relevant provisions of the Companies Act 2013/NCLT rules, 2016 have been clearly mentioned in the petition/aplication/appeal? | Yes | y |
| 5 | Whether Petitioner/application/appellant is entitled to and have the requisite qualification to file the petition e.g. Under section 241 and 242 of the Companies Act, 2013 in accordance with section 244 of the Act & attached documentry proof of entitlement? | Yes | y |
| 6 | Whether the petitioner/application/appeal/reply has been signed at the foot of each page by all the petitioner /applicant/appellant/respondent and their name (s) has also been mentioned? | Yes | y |
| 21 | Whether proof of service of the petition/application/appeal/reply on the concerned registrar of companies and regional director, Ministry of Corporate Affairs has be filled? | Yes | y |
| 22 | Whether proof of service of the petition/application/appeal/reply on all the respondents as well as caveat or (S) , if any has been filed? | Yes | y |
| 23 | Whether brief of summary of the case has been filed? | Yes | y |
| 24 | | Yes | y |

Click Submit after providing details to proceed to next screen



Submit

User can select Yes, No and N/A against the checklist statement and provide their remarks for the same

29. Companies Act – Petition/Appeal Filing (Final Preview)

The user can view all the details filled till now and go back to edit any details if required

COMPANY TRIBUNAL



HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

DetailsAdd PetitionerAdd RespondentAdd RepresentativeUpload DocumentCheck ListFinal PreviewPayment

Reference No : - 0404113002622020Date & Time : - Sun Jun 07 11:51:43 IST 2020

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details

| | | | |
|---------------|--------------------------|------------------|------------------|
| NCLT Location | Chandigarh | Case Type/Nature | Company Petition |
| Case Title | Google Vs. ITVC Software | Subject Matter | Test |
| Remarks | | | |

Sections

| | | |
|---|-------------|------|
| 1 | Sec 252 (1) | 1000 |
|---|-------------|------|

+ PETITIONER'S LIST

| S. No. | Petitioner name | PAN Number | Petitioner address | State | District | Pincode | Mobile Number | E-mail Id |
|--------|-----------------|------------|--------------------|---------|----------|---------|---------------|------------|
| 1 | Google | | Cyber city | Haryana | GURGAON | 240077 | | @google.co |

+ RESPONDENT'S LIST

| S. No. | Respondent name | PAN Number | Respondent address | State | District | Pincode | Mobile Number | E-mail Id |
|--------|-----------------|------------|--------------------|---------|----------|---------|---------------|-----------|
| 1 | ITVC Software | | Cyber city | Haryana | GURGAON | 456708 | | @itvc.co |

+ UPLOADED DOCUMENT'S LIST

| S. No. | Document Filed By | Sub Document Type | No. of Pages | Document Name |
|--------|-------------------|-------------------|--------------|---------------|
| 1 | Petitioner | Proof-of-Service | 1 | MPR 3 |
| 2 | Petitioner | Petition | 1 | |
| 3 | Petitioner | Rejoinder | 4 | |

+ ADVOCATE'S LIST


| S. No. | Petitioner/Respondent Name | Advocate Name |
|--------|----------------------------|--------------------|
| 1 | Google | Test Adv |
| 2 | Google | Abhishek |
| 3 | Google | ABHIRAM KUMAR JAIN |

+ SUBMITTED CHECK LIST

PrintNext

Click Next after checking details to proceed to next screen

30. Companies Act – Petition/Appeal Filing (Payment)

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राष्ट्रीय कंपनी विधि अधिकरण

HOMECHANGE PASSWORD

Basic DetailsAdd PetitionerAdd RespondentAdd IRPAdd RepresentativeUpload DocumentCheck List

Your Payable Amount is :

25000 Rupees

Your Remaining Amount to be paid :

25000 Rupees

Select payment Mode

☒Online (Pay Fees through Net Banking/Credit Card/Debit Card)

☐Offline (Pay Fees through DD)

☐Bharatkosh Offline

Continue

| Bharatkosh Txn ID | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code | Action |
|-------------------|------------|-----------|-------------|-------|----------|----------|--------|
|-------------------|------------|-----------|-------------|-------|----------|----------|--------|

Select either Online ,Offline or Bharatkosh mode of payment

Online (Bharatkosh portal) or offline (DD details) as per instructions by NCLT authorities.

31. Companies Act – Petition/Appeal Filing (Online Payment - 1/3)

The user when selects Online Payment will be directed to Bharatkosh portal

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

Non-Tax Receipt Portal

1 Confirm Info — **2 Pay**

Payment Mode Online

Depositor Details

| | | | |
|--------------------------|--------------------|--------------------|---------------------------|
| Name : | Lalit NCLT Payment | | |
| Address 1 : | Thatipur | Address 2 : | Thatipur |
| City : | Gwalior | District : | Madhya Pradesh |
| State : | Madhya Pradesh | Country : | 91 |
| Pincode/ZipCode : | 420000 | Email : | lalit.pachauri9@gmail.com |
| Mobile No (91) : | 9971695922 | | |
| Aadhar Number | | Pan Number | |
| Tan Number | | Tin Number | |

Purpose Details

| Sr. No. | Ministry | PAO Name | DDO Name | Purpose & Payment Type | Payment Period/ Frequency | Amount (In INR) |
|---------|-------------------|------------------------------------------|--------------------------------------------------------|-------------------------------|---------------------------|-----------------|
| 1 | CORPORATE AFFAIRS | PAO Corporate Affairs, New Delhi[086000] | National Company Law Tribunal, New Delhi Bench[206451] | Filing Fees, Company Petition | One Time | 5000.00 |
| | | | | INR five thousand | | Total : 5000.00 |

Cancel

Click on "Cancel" button to go back to the last page

Click on "Confirm" button to navigate to the next page

Confirm

32. Companies Act – Petition/Appeal Filing (Online Payment - 2/3)

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info — **2 Pay**

Payment Gateway
The payment can be made by a depositor using all Indian Credit Cards or Debit Cards and also via the Internet Banking of banks through the Payment Gateways available below

☐ SBIePay ☐ ICICI Bank ☐ HDFC BANK ☐ Bank of Baroda ☐ Indian Bank
☐ Digital Punjab ☐ AXIS BANK ☐ Union Bank of India

Net banking Debit card **Credit card**

☐ VISA ☐ MasterCard ☐ AMERICAN EXPRESS ☐ Maestro Charges applicable ₹:50.00

View User Charge

Enter the characters as shown above

Enter the Letters shown above: NmTbBx

After you click on 'Pay' button, you will be redirected to a secure gateway. After completing the payment you will be redirected back.

Note: Please Wait and do not Press Back or Refresh button of your browser while your transaction is being processed.

Disclaimer:
As per the terms and conditions of NTRP (Non tax refund policy of NTRP (Non tax refund will be processed offline by the Ministry/Department of the concerned Ministry/Department by the payment gateway/bank on the credit to the concerned Ministry/Department)

☐ I acknowledge and confirm that I have read and agree to the Terms and Conditions.

Back **Pay**

Select your bank and mode of payment

Enter the characters as shown above

Check the box to agree to the Terms and Conditions related to payment

Click on "Pay" button for making the payment

33. Companies Act – Petition/Appeal Filing (Online Payment - 3/3)



National Company Law Tribunal

Your Payment has been Successful

| | |
|------------------------------------|-----------------------------------------|
| Payee Name : | Company Testing 1 |
| Case Type : | Company Petition |
| Case Title : | Company Testing 1 Vs. Company Testing 2 |
| Nclt Transaction Id : | 07010100023032018 |
| Bank Transaction Id : | 25101800000564 |
| Transaction Date and Time : | 25-10-2018 00:10:00 |
| Amount : | 5000 Rs. Only |

Click on button
to take a print of
the receipt



Click on
button to
download
receipt

34. Companies Act – Petition/Appeal Filing (Offline Payment – 1/2)

**NATIONAL COMPANY LAW TRIBUNAL**
राष्ट्रीय कंपनी विधि अधिकरण

HOME | CHAIRMAN'S OFFICE

Basic Details | Add Petitioner | Add Respondent | Add Representative | Upload Document | Check Status

Your Payable Amount is : 1000 Rupees **Your Remaining Amount to be paid :** 0 Rupees

Select payment Mode

☐ Online (Pay Fees through Net Banking/Credit Card/Debit Card)

☒ Offline (Pay Fees through DD)

| | | | |
|--------------------------|-----------------------------------------------|--------------------|-------------------------------------------|
| Demand Draft No.* | <input type="text" value="Demand Draft No."/> | Amount Rs.* | <input type="text" value="Amount Rs."/> |
| Issue Date* | <input type="text" value="dd-mm-yyyy"/> | Bank Name* | <input type="text" value="Bank Name"/> |
| Branch Name* | <input type="text" value="Branch Name"/> | State* | <input type="text" value="Select State"/> |
| District* | <input type="text" value="Select District"/> | Pin-code | <input type="text" value="Pin-Code"/> |

| S. No. | Demand Draft No. | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code | Action |
|--------|------------------|------------|-----------|-------------|-------|----------|----------|---------------------------------------|
| 1 | 123000 | 1000 | ABC | ABC | | | | <input type="button" value="Delete"/> |

Provide the demand draft details in the form shown. If required, user can enter details of multiple drafts as well but values need to be entered one draft at a time

Click on "Proceed to receipt" after adding DD details to generate receipt

35. Companies Act – Petition/Appeal Filing (Offline Payment – 2/2)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर



Digital India
Power To Empower

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National Company Law Tribunal
Your Payment is Successful



Case Title : Google Vs. ITVC Software
Case Type : Company Petition
Payee Name : Google
Transaction Id : 0406020079532020
Transaction Date : 08-06-2020
Filing No : 0404116/ 00351/ 2020

| S. No. | Demand Draft No. | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code |
|--------|------------------|------------|-----------|-------------|-------|----------|----------|
| 1 | 123000 | 1000 | ABC | ABC | Delhi | EAST | |

*Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office

Click on button to take a print of the receipt



Click on button to download receipt

36. IBC Code – Petition/Appeal Filing

36. IBC Code – Petition/Appeal Filing

For IBC Code the workflow remains the same as Companies Act petition/appeal with only few below given changes

Add IRP details is mandatory under sections 7 and 9 of IBC Code and optional under others

Select case type for filing petition under IBC Code

Select the required sections as per IBC Code


The screenshot displays the 'BASIC DETAILS' form for filing a petition/appeal under the IBC Code. The form includes the following fields and options:

- Reference No :-** (Text field)
- NCLT Location*** (Dropdown menu: -- Select NCLT Location --)
- Case Type/Nature*** (Dropdown menu: -- Select Case Type --)
- Case Title** (Text field)
- Amount Claimed, if Any*** (Text field)
- Section of IBC Act 2016*** (Dropdown menu: Select Section Act 2016 List)
- Industry*** (Text field)
- Location of Respondent*** (Dropdown menu: -- Select Location of Respondent --)
- Are You Qualified in MSME Sector** (Dropdown menu: NO)
- Subject matter*** (Text field)
- Remarks** (Text field)
- Fee Amount** (Text field: 0)

The 'Add IRP' button is highlighted in the top navigation bar. The 'Case Type/Nature' dropdown is open, showing options: Company Appeal, Company Petition IB, and Transfer Petition. The 'Section of IBC Act 2016' dropdown is also open, showing a list of sections: IBC, under Sec. 7, IBC Under Sec. 9, IBC Under Sec. 10, IBC Section 11, Application under any other provision IBC, Sec. 41, Sec. 47 (1), Sec. 53 (1), Sec. 53(2) (a) to (d), Sec. 60(1), Sec. 60(2), Sec. 60(3), Sec. 11A, Sec. 11B, Sec. 23(1), Sec. 30, Sec. 31(1) (a) to (d) (Sec. 31(1)), Sec. 41 (1), Sec. 43(1) (a) to (d).

Application Filing – Petitioner/Respondent

37. Petitioner Corner – Application Filing

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HOME CHANGE PASSWORD EDIT PROFILE

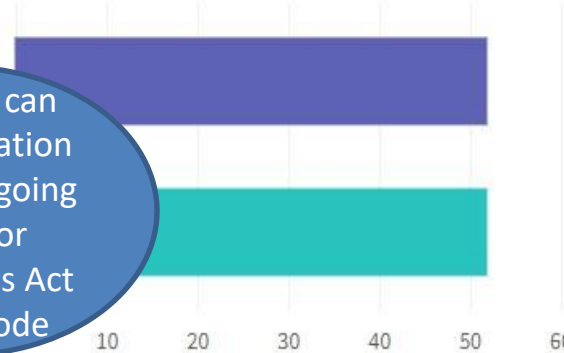
Welcome: pksingh

Petitioner Corner

- > Company Act 2013
 - > Fresh Filing
 - > Application Filing
- > IBC Code 2016
 - > Fresh Filing
 - > Application Filing
- > Document Upload
- > Upload Via Security Code/Add Advocate
- > Associate case
- > Re-filing

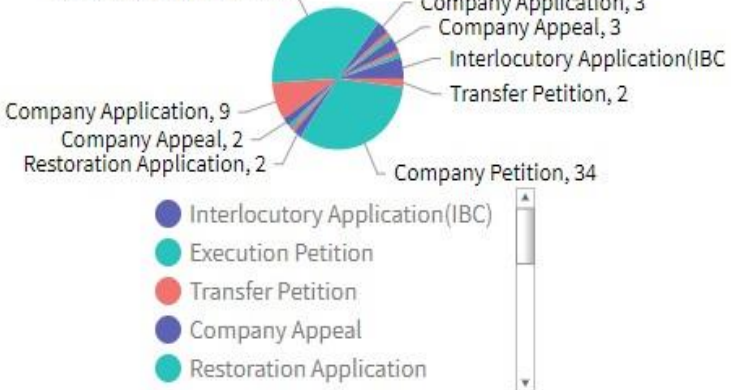
98 Draft Cases > 0 Payment (Online) > 98 Payment (Offline) > 104 E-Filed Cases > 6 IA-Filed >

Act Wise Case Details



| Act | Number of Cases |
|--------------------|-----------------|
| Companies Act 2013 | 52 |
| IBC Code 2016 | 52 |

Case Type Wise Case Details



| Case Type | Number of Cases |
|--------------------------------|-----------------|
| Company Petition IB | 38 |
| Company Application | 9 |
| Company Appeal | 3 |
| Interlocutory Application(IBC) | 3 |
| Transfer Petition | 2 |
| Company Petition | 34 |
| Restoration Application | 2 |


Industry Wise Case Details

Sections Wise Case Details

The user can file application under on-going cases for Companies Act or IBC Code

The user can file applications under ongoing cases for Companies Act or IBC Code

38. Respondent Corner – Application Filing

 **NATIONAL COMPANY LAW TRIBUNAL**
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

Welcome: pksingh

Petitioner Corner

Respondent Corner

> Company Act 2013

> **Application Filing**

> IBC Code 2016

> **Application Filing**

> Document Upload

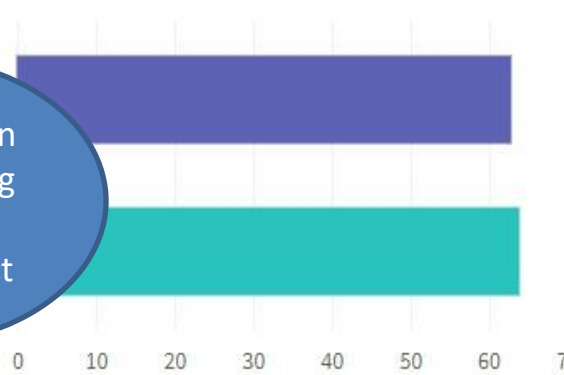
> Document Upload/Add Advocate

> Associate case

> Re-filing

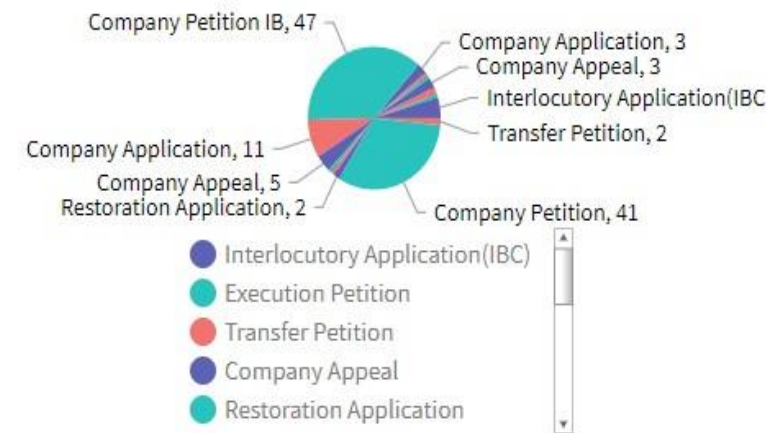
128 Draft Cases > 0 Payment (Online) > 121 Payment (Offline) > 127 E-Filed Cases > 6 IA-Filed >

Act Wise Case Details



0 10 20 30 40 50 60 70

Case Type Wise Case Details



| Case Type | Count |
|--------------------------------|-------|
| Company Petition IB | 47 |
| Company Application | 11 |
| Company Appeal | 3 |
| Interlocutory Application(IBC) | 2 |
| Transfer Petition | 2 |
| Company Petition | 41 |
| Company Appeal | 5 |
| Restoration Application | 2 |

● Interlocutory Application(IBC)
● Execution Petition
● Transfer Petition
● Company Appeal
● Restoration Application

Industry Wise Case Details

Sections Wise Case Details

The user can file applications under ongoing cases for Companies Act or IBC Code

The user can file application under ongoing cases for companies act or IBC Code

39. Companies Act/IBC Code – Application Filing (Basic Details)

The user can file applications under ongoing cases for Companies Act or IBC Code

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final

BASIC DETAILS

Reference No : -

| | | | |
|--------------------------------|------------------------------------|-----------------------------------------------------------|--------------------------|
| NCLT Location* | New Delhi | Jurisdiction/Location of Registered Office of Respondent* | Union territory of Delhi |
| Case Type/Nature* | Company Application | Fee Amount | |
| Section of Companies Act 2013* | -- Select Section Act From List -- | Total Maximum Payable Amount : | 0 |

More Section Save And Next

Click to select which application is filed

Fill Details

| | | | |
|-----------|------------------------|-------------|-----------------|
| Case_Type | -- Select Case Type -- | Case Number | |
| Bench | -- Select Bench -- | Case Year | --Select Year-- |

Submit

Enter the main case details and click on submit to review main case details



NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण



[HOME](#) [CHANGE PASSWORD](#) [EDIT PROFILE](#) [INCIDENT REPORT](#) [LOGOUT](#)

Basic Details

Add Petitioner

Add Respondent

Add Representative

Upload Document

Check List

Preview

Payment



BASIC DETAILS

Reference No : -

NCLT Location*

New Delhi

State*

Union territory of Delhi

Main Case No : C...

Case Type/Nature*

Interlocutory Application(IBC)

Application Purpose*

Appointment of AR

Section of IBC Act 2016*

Section 21 (6A) (b) / Regulation 4A & 16

Fee Amount

1000

More Section

Total Payable Fee Amount :

1000

Save and Next

Applications Purpose and sections are mapped.

40. Companies Act/IBC Code – Application Filing (Link with Main Case)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

Basic Details Add Petitioner Add Respondent

BASIC DETAILS

Reference No: -

NCLT Location: New Delhi

Case Type/Nature: Company Application

Section of Companies Act 2013: Sec. 59

More Section

Submit

Fill Details

Case_Type: CP

Bench: Na

Case No: 102

Case Year: 2019

OK Cancel

102

2019

Save And Next

CHANGE PASSWORD EDIT PROFILE

Check List Final Pre

After entering main case details and required section user can proceed by clicking Save and Next

Review main case information if available, if not user can check the case details entered and click Ok to continue or Cancel to reenter main case details

User can proceed with filing even if main case details are not present in the system

BASIC DETAILS

Reference No : -

NCLT Location* New Delhi

Jurisdiction/Location of Registered Office of Respondent* Union territory of Delhi

Main Case No : CP/102/ND/2019

Case Type/Nature* Company Application

Section of Companies Act 2013* Sec. 59

Fee Amount 1000

More Section

Total Maximum Payable Amount : 1000

Save And Next

41. Companies Act/IBC Code – Application Filing (Add Petitioner)

User can enter multiple petitioners in the list by filling and submitting the form again and again

A 16-digit reference number is generated for tracking the appeal/petition until submission

Select the role in the main case, basis the role user can select the name in main case if metadata exists and all fields shown will be auto filled

Click Next after adding all petitioners to proceed to next screen

Enter correct email id and mobile number of petitioner for receiving updates from NCLT

Click to view list of petitioners added

Click on Submit to submit details of a petitioner

The screenshot shows the 'Add Petitioner' form in the NCLT portal. The form includes a reference number, a mode selector (Company/Others), a role selector (Petitioner), and various input fields for company and authorized person details. A 'PETITIONER'S LIST' table at the bottom shows the added petitioner.

Reference No : - 0710102059662020

Select Mode ☒ Company ☐ Others

Select Role in Main Case* Petitioner

Company Name* CIN

Address of Company Nationality of Authorized Person

State Select State City/District Select City/District

Pin-code Number of Authorized Person/Company

Authorized Person/Director of Company E-mail Id of Authorized Person/Company*

Mobile Number of Authorized Person/Company* Authorized E-mail Id

+ PETITIONER'S LIST

| S. No. | Name | Address | State | District | Pincode | Mobile No | E-mail | PAN No | Action |
|--------|--------|------------|---------|----------|---------|-----------|--------|--------|---------------------------------------------------------------------------|
| 1 | Google | Cyber city | Haryana | GURGAON | 240077 | | we.com | | <input type="button" value="Delete"/> <input type="button" value="Edit"/> |

42. Companies Act/IBC Code – Application Filing (Add Respondent)

User can enter multiple respondents in the list by filling and submitting the form again and again

User can select NA in case there is no respondent in appeal/ petition

Click Next after adding all respondents to proceed to next screen

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Back Add Respondent Next

Reference No : - 0404113002622020

Select Mode ☒ Company ☐ Other ☐ NA

Company Name* Company Name CIN CIN

Authorized Person/Director of Company* Authorized Person Address Of Company* Address

Nationality of Authorized Person* Indian State *

City/District* Select City/District Pin-code* Pin-code

Pan Number Authorized Person/Company Pan Number Mobile Number Authorized Person/Company Mobile Number

E-mail Id Authorized Person/Company* Email-Id

Reset Submit

+ RESPONDENT'S LIST

| S. No. | Name | Address | State | District | Pincode | Mobile No | E-mail | PAN No | Action |
|--------|---------------|------------|---------|----------|---------|-----------|----------|--------|-------------|
| 1 | ITVC Software | Cyber city | Haryana | GURGAON | 456708 | | jpwc.com | | Delete Edit |

Enter correct email id and Select location of registered office of receiving updates from NCLT. Mobile number is not compulsory field.

Click on Submit to submit details of a respondent

Click to view list of respondents added

43. Companies Act/IBC Code – Application Filing (Add Representative)

In case a representative like advocate, CA, CS or other such representative is filing on behalf of their client from their login, their name will already be available in the list

Click Next after adding all representatives to proceed to next screen

UNAL

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT

Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Back Add Representative Next

Reference No : - 0404113002622020

Select Petitioner* Select Petitioner Representative* Select Representative

Submit

+ ADVOCATE'S LIST

Search

| S. No. | Petitioner/Respondent Name | Advocate Name | Bar Council No | Action |
|--------|----------------------------|---------------|----------------|--------|
| 1 | Google | Test Adv | 2899778 | Delete |

Click to view list of representatives added

Only those representatives which are registered in e-filing portal will be available in the dropdown

44. Companies Act/IBC Code – Application Filing (Upload Document)

The user needs to upload pdf format of documents like appeal, affidavit, annexure, proof of service, etc.

Click Next after adding all documents to proceed to next screen

COMPANY LAW TRIBUNAL
वधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Back Add Document Next

Reference No : - 0404113002622020

Document Filed By* Document Filed By Document Type* Document Type

Select file* Choose File No file chosen Number of pages* No Of Pages

Submit

+ UPLOADED DOCUMENT'S LIST

| S.No. | Document Filed By. | No. of Pages. | Document Type | Document Name | View |
|-------|--------------------|---------------|------------------|---------------|------|
| 1 | Petitioner | 1 | Proof-of-Service | MPR 2.pdf | View |
| 2 | Petitioner | 1 | Petition | MPR 1.pdf | View |

Click to view list of documents uploaded

User can add as many documents as required by selecting the document from their local drive and submitting one by one

- Attention ! (Mandatory Points)**
1. Only pdf file(s) can be uploaded.
 2. File for uploading should be scanned in grey scale with 300 DPI.
 3. No of pages in each uploaded file should not be greater than 300 pages.
 4. Split scanned file(s) in different volumes for uploading, if single file size is greater than 100 MB.
 5. Physical file submitted and online file submitted should be identical in volumes and number of pages.

The user needs to keep the mentioned points in consideration while uploading the documents

Close

45. Companies Act/IBC Code – Application Filing (Checklist)

The user needs to ensure that all the points mentioned in the checklist have been taken care of while uploading documents

NAVY LAW TRIBUNAL

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document **Check List** Final Preview Payment

Reference No : - 0404113002622020 Date & Time : - Wed Jun 03 12:48:42 IST 2020

Main Check List

| S.NO. | CheckList | Action | Remarks |
|-------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|---------|
| 1 | Whether the petition/application/appeal falls under the territorial jurisdiction of New Delhi/-----Bench of NCLT? | Yes | y |
| 2 | Whether petition/application/appeal/reply and all enclosures are legible and in English language? | Yes | y |
| 3 | Whether petition/application/appeal/reply has been printed in double spacing on one side of standard petition paper with an inner margin of about four centimeter width on top and with a right margin of 2.5cm left margin of 5cm and duly paginated, indexed and stitched together in paper book form? | Yes | y |
| 4 | Whether the relevant provisions of the Companies Act 2013/NCLT rules, 2016 have been clearly mentioned in the petition/aplication/appeal? | Yes | y |
| 5 | Whether Petitioner/aplication/appellant is entitled to and have the requisite qualification to file the petition e.g. Under section 241 and 242 of the Companies Act, 2013 in accordance with section 244 of the Act & attached documentry proof of entitlement? | Yes | y |
| 6 | Whether the petitioner/application/appeal/reply has been signed at the foot of each page by all the petitioner /applicant/appellant/respondent and their name (s) has also been mentioned? | Yes | y |
| 21 | Whether proof of service of the petition/application/appeal/reply on the concerned registrar of companies and regional director, Ministry of Corporate Affairs has be filled? | Yes | y |
| 22 | Whether proof of service of the petition/application/appeal/reply on all the respondents as well as caveat or (S) , if any has been filed? | Yes | y |
| 23 | Whether brief of summary of the case has been filed? | Yes | y |
| 24 | | Yes | y |

Click Submit after providing details to proceed to next screen



Submit

User can select Yes, No and N/A against the checklist statement and provide their remarks for the same

46. Companies Act/IBC Code – Application Filing (Final Preview)

The user can view all the details filled till now and go back to edit any details if required

COMPANIES TRIBUNAL



HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

DetailsAdd PetitionerAdd RespondentAdd RepresentativeUpload DocumentCheck ListFinal PreviewPayment

Reference No : - 0404113002622020Date & Time : - Sun Jun 07 11:51:43 IST 2020

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details

| | | | |
|---------------|--------------------------|------------------|---------------------|
| NCLT Location | Chandigarh | Case Type/Nature | Company Application |
| Case Title | Google Vs. ITVC Software | Subject Matter | Test |
| Remarks | | | |

Sections

| | | |
|---|-------------|------|
| 1 | Sec 252 (1) | 1000 |
|---|-------------|------|

+ PETITIONER'S LIST

| S. No. | Petitioner name | PAN Number | Petitioner address | State | District | Pincode | Mobile Number | E-mail Id |
|--------|-----------------|------------|--------------------|---------|----------|---------|---------------|-----------|
| 1 | Google | | Cyber city | Haryana | GURGAON | 240077 | 98 | vc.co |

+ RESPONDENT'S LIST

| S. No. | Respondent name | PAN Number | Respondent address | State | District | Pincode | Mobile Number | E-mail Id |
|--------|-----------------|------------|--------------------|---------|----------|---------|---------------|-----------|
| 1 | ITVC Software | | Cyber city | Haryana | GURGAON | 456708 | | vc.co |

+ UPLOADED DOCUMENT'S LIST

| S. No. | Document Filed By | Sub Document Type | No. of Pages | Document Name |
|--------|-------------------|-------------------|--------------|---------------|
| 1 | Petitioner | Proof-of-Service | 1 | MPR 3 |
| 2 | Petitioner | Petition | 1 | |
| 3 | Petitioner | Rejoinder | 4 | |

+ ADVOCATE'S LIST

| S. No. | Petitioner/Respondent Name | |
|--------|----------------------------|----------------|
| 1 | Google | Test Adv |
| 2 | Google | Abhis |
| 3 | Google | SHOKKUMAR JAIN |






+ SUBMITTED CHECK LIST

PrintNext

Click Next after checking details to proceed to next screen

47. Companies Act/IBC Code – Application Filing (Payment)

Online (Bharatkosh portal) or
offline (DD details) as per
instructions by NCLT
authorities



HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Basic DetailsAdd PetitionerAdd RespondentAdd IRPAdd RepresentativeUpload DocumentCheck ListPreviewPayment

| | | | |
|--------------------------|--------------|------------------------------------|--------------|
| Your Payable Amount is : | 25000 Rupees | Your Remaining Amount to be paid : | 25000 Rupees |
|--------------------------|--------------|------------------------------------|--------------|

Select payment Mode

☒Online (Pay Fees through Net Banking/Credit Card/Debit Card)
☐Offline (Pay Fees through DD)
☐Bharatkosh Offline

Continue

| S. No. | DD No. | Bharatkosh Txn ID | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code | Action |
|--------|--------|-------------------|------------|-----------|-------------|-------|----------|----------|--------|
|--------|--------|-------------------|------------|-----------|-------------|-------|----------|----------|--------|

Select either
Online or Offline
mode of payment

48. Companies Act/IBC Code – Application Filing (Online Payment - 1/3)

The user when selects Online Payment will be directed to Bharatkosh portal

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

Non-Tax Receipt Portal

1 Confirm Info — **2 Pay**

Payment Mode Online

Depositor Details

| | | | |
|--------------------------|--------------------|--------------------|----------------|
| Name : | Lalit NCLT Payment | | |
| Address 1 : | Thatipur | Address 2 : | Thatipur |
| City : | Gwalior | District : | Madhya Pradesh |
| State : | Madhya Pradesh | Country : | 91 |
| Pincode/ZipCode : | 420000 | Email : | i9@gmail.com |
| Mobile No (91) : | | | |
| Aadhar Number | | Pan Number | |
| Tan Number | | Tin Number | |

Purpose Details

| Sr. No. | Ministry | PAO Name | DDO Name | Purpose & Payment Type | Payment Period/ Frequency | Amount (In INR) |
|---------|-------------------|------------------------------------------|--------------------------------------------------------|-------------------------------|---------------------------|-----------------|
| 1 | CORPORATE AFFAIRS | PAO Corporate Affairs, New Delhi[086000] | National Company Law Tribunal, New Delhi Bench[206451] | Filing Fees, Company Petition | One Time | 5000.00 |
| | | | | INR five thousand | | Total : 5000.00 |

Cancel

Click on "Cancel" button to go back to the last page

Click on "Confirm" button to navigate to the next page

Confirm

49. Companies Act/IBC Code – Application Filing (Online Payment - 2/3)

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info — **2 Pay**

Payment Gateway
The payment can be made by a depositor using all Indian Credit Cards or Debit Cards and also via the Internet Banking of banks through the Payment Gateways available below

☐ SBIePay ☐ ICICI Bank ☐ HDFC BANK ☐ Bank of Baroda ☐ Indian Bank
☐ Digital Punjab ☐ AXIS BANK ☐ Union Bank of India

Net banking | Debit card | **Credit card**

☐ VISA ☐ MasterCard ☐ AMERICAN EXPRESS ☐ Maestro Charges applicable ₹:50.00

[View User Charge](#)

Enter the characters as shown above: **NmTbBx**

After you click on 'Pay' button, you will be redirected to a secure gateway. After completing the payment you will be redirected back.

Note: Please Wait and do not Press Back or Refresh button of your browser while your transaction is being processed.

Disclaimer:
As per the terms and conditions of the NTRP, the refund will be processed offline by the Ministry/Department of the concerned.
No chargeback/refund will be processed by the payment gateway/bank on the amount credited to the Ministry/Department.

☐ I acknowledge and confirm that I have read and agree to the [Terms and Conditions](#).

[Back](#) [Pay](#)

Select your bank and mode of payment

Enter the characters as shown above

Check the box to agree to the Terms and Conditions related to payment

Click on "Pay" button for making the payment

50. Companies Act/IBC Code – Application Filing (Online Payment - 3/3)



National Company Law Tribunal

Your Payment has been Successful

| | |
|------------------------------------|-----------------------------------------|
| Payee Name : | Company Testing 1 |
| Case Type : | Company Application |
| Case Title : | Company Testing 1 Vs. Company Testing 2 |
| Nclt Transaction Id : | 07010100023032018 |
| Bank Transaction Id : | 25101800000564 |
| Transaction Date and Time : | 25-10-2018 00:10:00 |
| Amount : | 5000 Rs. Only |

Click on button
to take a print of
the receipt



Click on
button to
download
receipt

51. Companies Act/IBC Code – Application Filing (Offline Payment – 1/2)

**NATIONAL COMPANY LAW TRIBUNAL**
राष्ट्रीय कंपनी विधि अधिकरण

HOME | CHA

Basic Details | Add Petitioner | Add Respondent | Add Representative | Upload Document | Check

Your Payable Amount is : 1000 Rupees **Your Remaining Amount to be paid :** 0 Rupees

Select payment Mode

☐ Online (Pay Fees through Net Banking/Credit Card/Debit Card)

☒ Offline (Pay Fees through DD)

| | | | |
|--------------------------|-----------------------------------------------|--------------------|-------------------------------------------|
| Demand Draft No.* | <input type="text" value="Demand Draft No."/> | Amount Rs.* | <input type="text" value="Amount Rs."/> |
| Issue Date* | <input type="text" value="dd-mm-yyyy"/> | Bank Name* | <input type="text" value="Bank Name"/> |
| Branch Name* | <input type="text" value="Branch Name"/> | State* | <input type="text" value="Select State"/> |
| District* | <input type="text" value="Select District"/> | Pin-code | <input type="text" value="Pin-Code"/> |

| S. No. | Demand Draft No. | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code | Action |
|--------|------------------|------------|-----------|-------------|-------|----------|----------|--------|
| 1 | 123000 | 1000 | ABC | ABC | | | | Delete |

Proceed To Receipt

Provide the demand draft details in the form shown. If required, user can enter details of multiple drafts as well but values need to be entered one draft at a time

Click on "Proceed to receipt" after adding DD details to generate receipt

52. Companies Act/IBC Code – Application Filing (Offline Payment – 2/2)



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[HOME](#) [CHANGE PASSWORD](#) [EDIT PROFILE](#) [INCIDENT REPORT](#) [LOGOUT](#)



National Company Law Tribunal
Your Payment is Successful



Case Title : Google Vs. IIVC Software
Case Type : **Company Application**
Payee Name : Google
Transaction Id : 0406020079532020
Transaction Date : 08-06-2020
Filing No : 0404116/ 00351/ 2020

| S. No. | Demand Draft No. | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code |
|--------|------------------|------------|-----------|-------------|-------|----------|----------|
| 1 | 123000 | 1000 | ABC | ABC | Delhi | EAST | |

*Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office




Click on button to take a print of the receipt

Click on button to download receipt

Additional Document Upload –
Petitioner/Respondent

53. Petitioner Corner – Additional Document Filing



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOMECHANGE P

Welcome: pksingh

Petitioner Corner

Company Act 2013

IBC Code 2016

Caveat Filing

Documents Filing

Documents Filing Via Security Code

Resend Security Code

Re-filing

Respondent Corner

My Account

Logout

156 Draft Cases >

0 Payment (Online) >

78 Payment (Offline) >

84 E-Filed Cases >

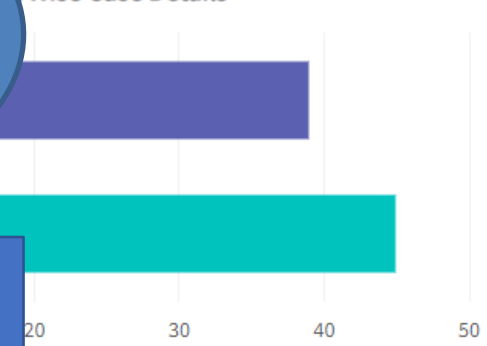
IA-Filed >

Filed For Advocate

Click on documents Filing & documents Filing via Security Code to upload additional document

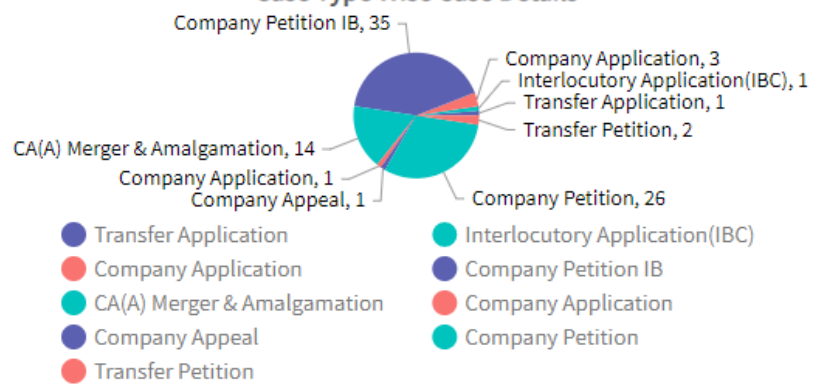
The user can upload documents through “Documents Filing” option if user has received a security code else user can use “Document Filing Via Security Code” option also

Case Type Wise Case Details



| Case Type | Count |
|--------------------------------|-------|
| Transfer Application | 35 |
| Interlocutory Application(IBC) | 26 |


Case Type Wise Case Details




| Case Type | Count |
|--------------------------------|-------|
| Company Petition IB | 35 |
| Company Application | 3 |
| Interlocutory Application(IBC) | 1 |
| Transfer Application | 1 |
| Transfer Petition | 2 |
| Company Petition | 26 |
| Company Appeal | 1 |
| CA(A) Merger & Amalgamation | 14 |

Sections Wise Case Details

54. Respondent Corner – Additional Document Filing



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Welcome: pksingh

Last Login: 10-03-2023 10:24:28

Petitioner Corner

Respondent Corner

Company Act 2013

IBC Code 2016

Reply/Documents Filing

Resend Security Code

Re-filing

My Account

Logout

156
Draft Cases >

0
Payment (Online) >

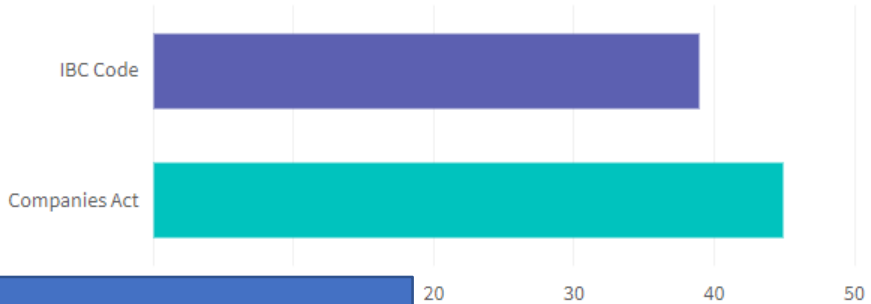
78
Payment (Offline) >

84
E-Filed Cases >

6
IA-Filed >

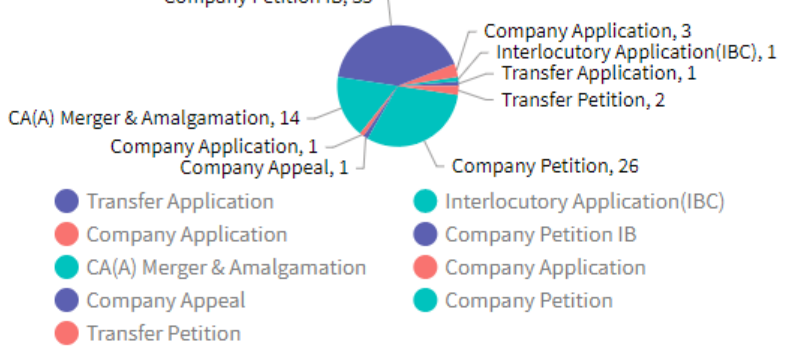
-
Filed For Advocate

Act Wise Case Details



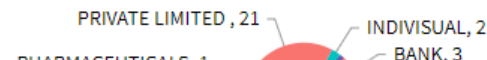
| Act | Count |
|---------------|-------|
| IBC Code | 39 |
| Companies Act | 45 |

Case Type Wise Case Details




| Case Type | Count |
|---------------------------------|-------|
| Company Petition IB | 35 |
| CA(A) Merger & Amalgamation | 14 |
| Company Application | 1 |
| Company Appeal | 1 |
| Company Petition | 26 |
| Interlocutory Application (IBC) | 3 |
| Transfer Application | 1 |
| Transfer Petition | 2 |

Industry Wise Case Details



| Industry | Count |
|-----------------|-------|
| PRIVATE LIMITED | 21 |
| INDIVIDUAL | 2 |
| PHARMACEUTICALS | 1 |
| BANK | 3 |


Sections Wise Case Details





| Section | Count |
|-----------------------|-------|
| Sec 252 (3) | 1 |
| Sec 252 (1) | 4 |
| Sec. 230-232, Sec 234 | 14 |
| Sec 47 (1) | 2 |

The user can upload documents throughh "Reply/Document filing" option.

55. Petitioner- Document Filing



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Welcome: pksingh

Petitioner Corner

Respondent Corner

My Account

Logout

Search Case By: * ☒ Filing No Wise

+ CHOOSE YOUR CORRESPONDING CASE

Search:

| Sr. No | Filing / IA Filing Number | Date of Filing | Case Title | Select |
|--------|---------------------------|----------------|-------------------------------------------------------------|---------------------------------|
| 1 | 2709138008522020 | 24 Feb 2020 | CABZO MOBILE PVT LTD Vs. REGISTRAR OF COMPANIES | Click To Upload |
| 2 | 2709138008502020 | 24 Feb 2020 | RAJMATA ENGINEERING PVT LTD Vs. WINDALS AUTO PVT LTD | Click To Upload |
| 3 | 2709138008082020 | 20 Feb 2020 | CRAFTS MAN EVENTS PVT LTD AND OTHERS Vs. ... | Click To Upload |
| 4 | 2709138008022020 | 20 Feb 2020 | KALINDI GREEN VENTURES Vs. DK INFRASTRUCTURE | Click To Upload |
| 5 | 2709138006472020 | 11 Feb 2020 | SANJAY KISHORE Vs. ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT LTD | Click To Upload |


Showing 1 to 5 of 29 entries

Previous123456Next


The user can search for case using filing number

Click to upload documents by filing number

56. Petitioner – Documents Filing (By Filing Number)



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राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

[HOME](#) | [CHANGE PASSWORD](#) | [EDIT PROFILE](#) | [INCIDENT REPORT](#) | [LOGOUT](#)

+ CONFIRM ALL DETAILS AND PROCEED

Document Uploaded successfully

| | | | |
|--------------------|-------------------------------|----------------------------|----------------------|
| Document Filed By* | Petitioner | IA Filing / Filing Number* | 2709138008522020 |
| Name* | CABZO MOBILE PVT LTD | Mobile Number* | <input type="text"/> |
| Email* | <input type="text"/> @ail.com | | |

+ UPLOAD SECTION

Document Type*

Select Document Type

Select file*

Choose File No file chosen

Upload

[Back](#)

+ Submit Documents List (**Multiple documents)

| S.No. | Miscellaneous Number. | Party Name. | Document Type | Original File Name | View Document | Action |
|-------|-----------------------|----------------------|---------------|--------------------|----------------------|------------------------|
| 1 | 2709138008522020/8 | CABZO MOBILE PVT LTD | Vakalatnama | NCLT.pdf | View | Delete |

Submit


Select document type like, Affidavit, Vakalatnama, Reply, Evidence, etc. as per requirement

Click to upload files. User can upload multiple files one by one


Click to choose from the system

Click to submit the uploaded documents


57. Petitioner – Documents Filing (By Filing Number)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



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Welcome: pksingh

Petitioner Corner

Respondent Corner

My Account

Logout

You have uploaded below Document Successfully

IA Filing / Filing No : 2709138008522020
Filing Date : 09-06-2020

| S. No. | Filing Number | Miscellaneous No | Party Name | File Name |
|--------|------------------|--------------------|----------------------|-----------|
| 1 | 2709138008522020 | 2709138008522020/8 | CABZO MOBILE PVT LTD | NCLT.pdf |

Receipt Print

The document upload receipt is generated with Misc No generated for document uploaded

58. Petitioner – Documents Filing Via Security Code

Respondent- Reply/Documents Filing



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[HOME](#) [CHANGE PASSWORD](#) [EDIT PROFILE](#) [INCIDENT REPORT](#) [LOGOUT](#)

Welcome: pksingh

Petitioner Corner

Respondent Corner

My Account

Logout

+ UPLOAD DOCUMENTS SECTION

Enter Security Code*

3AC4D80534833DE34E383F25EFC4

Enter Filing Number*

0710102105522019

Search

+ CHOOSE YOUR CORRESPONDING DETAILS

Upload Document

Add Advocate

Filing Number

Respondent Name

Mobile


Email

No data available


Enter the Security Code & Filing no. and click on search

In case user has received filing No. and security code in the email, the user can use the same to file the document or add representatives details

59. Petitioner/Respondent Corner – Upload Document (By Security Code)



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राष्ट्रीय कंपनी विधि अधिकरण



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HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcome: pksingh

Petitioner Corner

Respondent Corner

My Account

Logout

+

UPLOAD DOCUMENTS SECTION

Enter Security Code*

Enter Security Code

Enter Filing Number*

Enter Filing Number

Search

+


CHOOSE YOUR CORRESPONDING DETAILS

| Upload Document | Add Advocate | Filing Number | Respondent Name | Mobile | Email |
|-----------------|--------------|------------------|--------------------|------------|------------------|
| click to upload | Add Advocate | 0710102105522019 | DIGITAL ENTERPRISE | 8377862837 | kraj46@gmail.com |


Verify the entered details and "ADD Advocate"

Click to "Click to upload" to upload the documents.


65. Petitioner/Respondent Corner – Document Upload/Add Advocate (Add Advocate)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



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HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcome: pksingh

Petitioner Corner

Respondent Corner

My Account

Logout

+ CONFIRM ALL DETAILS AND PROCEED

| | | | |
|--------------------|---------------------------------------------|----------------|------------------|
| Document Filed By* | Respondent | Filing Number* | 0710102061532020 |
| Name* | M/s CYGNUS HEALTHSTREET HOSPITALS PVT. LTD. | Mobile Number* | Email* |

+ Add Advocate

Select Advocate*

Select Advocate

Submit


+ Advocate List

| S. No. | Filing Number | Party Name | Representative Name | Bar Council Number |
|--------|------------------|---------------------------------------------|---------------------|--------------------|
| 1 | 0710102061532020 | M/s CYGNUS HEALTHSTREET HOSPITALS PVT. LTD. | Abheejit | SSDSDFSFD |

Select representative and click on Submit button. User can add multiple representatives


Click to view list of representatives added

60. Petitioner/Respondent Corner – Upload Document (By Security Code)



NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण



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HOME

CHANGE PASSWORD

EDIT PROFILE

INCIDENT REPORT

LOGOUT

Welcome: pksingh

Petitioner Corner

Respondent Corner

My Account

Logout

+ CONFIRM ALL DET

Document Filed

Filing Number*

0710102105522019

Name*

Mobile Number*

8377862837

Em

+ UPLOAD SECTION

Document Type*

Select Document Type

Select Document Type

Reply

Affidavits

Annexure

Evidence

Vakaltnama

Proof-of-Service

Any-Other-Documen

Select file*

Choose File

sample.pdf

Upload

+ Submit Documents List (**Multiple docume

| S.No. | Miscellaneous Number. | Party Name. | Document Type | Original File Name | View Document |
|-------|-----------------------|-------------|---------------|--------------------|---------------|
| | | | | | |


Submit



Select the document type like reply , Affidavits , Annexure , Evidence , Vakaltnama

Click to upload files user can files multiple documents one by one.

Click to choose file from the system

61. Petitioner/Respondent Corner – Upload Document (By Security Code)

**NATIONAL COMPANY LAW TRIBUNAL**
राष्ट्रीय कंपनी विधि अधिकरण



HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcome: pksingh

Petitioner Corner

Respondent Corner

My Account

Logout

+ CONFIRM ALL DETAILS AND PROCEED

Document Uploaded successfully

| | | | | | |
|--------------------|--------------------|----------------|------------------|--------|------------------|
| Document Filed By* | Respondent | Filing Number* | 0710102105522019 | | |
| Name* | DIGITAL ENTERPRISE | Mobile Number* | 8377862837 | Email* | kraj46@gmail.com |

+ UPLOAD SECTION

Document Type*

Select Document Type

Select file*

Choose FileNo file chosen

Back

Upload


+ Submit Documents List (**Multiple documents can be submitted together)

| S.No. | Miscellaneous Number. | Party Name. | Document Type | Original File Name | View Document | Action |
|-------|-----------------------|--------------------|---------------|--------------------|----------------------|------------------------|
| 1 | 0710102105522019/6 | DIGITAL ENTERPRISE | Reply | sample.pdf | View | Delete |



Submit

Click the "Submit" button


63. Petitioner/Respondent Corner – Upload Document (By Security Code)





NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण





HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

 **Welcome: pksingh**

 **Petitioner Corner** ▼

 **Respondent Corner** ▼

 **My Account** ▼

 **Logout**

You have uploaded below Document Successfully

IA Filing / Filing No : 0710102061532020
Filing Date : 10-06-2020

| S. No. | Filing Number | Miscellaneous No | Party Name | File Name |
|--------|------------------|--------------------|---------------------------------------------|-----------|
| 1 | 0710102061532020 | 0710102061532020/1 | M/s CYGNUS HEALTHSTREET HOSPITALS PVT. LTD. | NCLT.pdf |

[Receipt Print](#)

CAVEAT FILING



NATIONAL
राष्ट्रीय कंपनी

Caveats can be filed by any individual before the NCLT to safeguard the interests of the parties involved in filings to NCLT, including challenging decisions made by the RoC.



HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Last Login: 01-08-2024 15:57:31

Welcome: pksingh

Petitioner Corner

Company Act 2013

IBC Code 2016

Caveat Filing

New Caveat

Draft Caveat

Caveat Re-Filing

Documents Filing

Documents Filing Via Security Code

Resend Security Code

Re-filing

183
Draft Cases >

0
Payment (Online) >

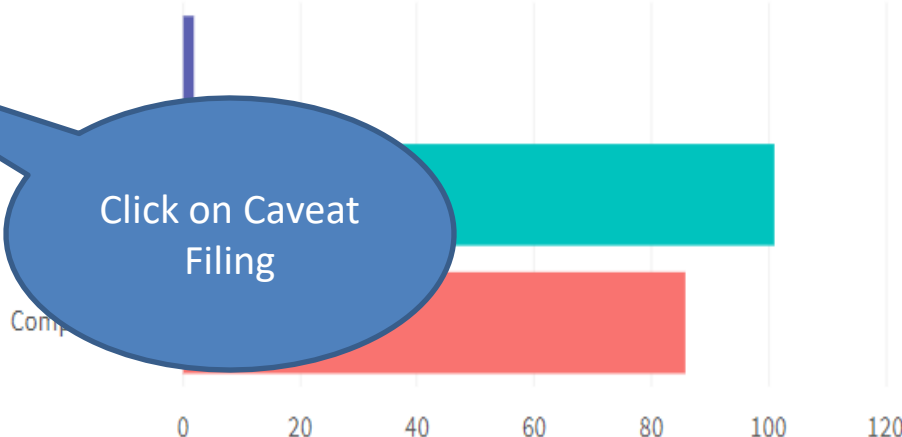
183
Payment (Offline) >

191
E-Filed Cases >

6
IA-Filed >

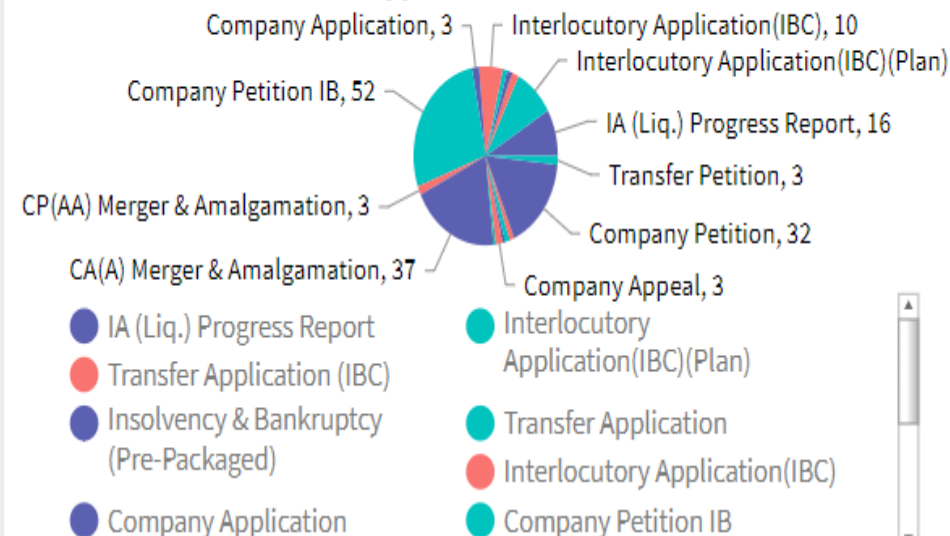
-
Filed For Advocate

Act Wise Case Details



Click on Caveat Filing

Case Type Wise Case Details



Industry Wise Case Details

Sections Wise Case Details

[HOME](#)[CHANGE PASSWORD](#)[EDIT PROFILE](#)[INCIDENT REPORT](#)[LOGOUT](#)[Caveat Details](#)[Upload Document](#)[Payment](#)

Reference No : -

NCLT Location*

-- Select NCLT Location ▾

Jurisdiction/Location of
Respondent*

-- Select jurisdiction-- ▾

Order Reference Number

Order Reference Number

Authority Who Passed the
Order *

Authority Who Passed the C

Case Number of Order

Case Number of Order

Date of Order

Date of Order



Caveator Name*

Caveator Name

Caveator Mobile Number*

Cavetor Mobile

Caveator Email*

Cavetor Email

Address of Service on the
Caveator*

Address of Caveator

Pin-code*

Pin-code

Nationality *

Select Nationality ▾

State*

Select State ▾

City/District*

Select City/District ▾

Expected Appellant (s)
Petitioner (s)

Expected Appellant

Number

Appellant Mobile

Appellant (s) Email

Appellant Email

Address of Expected Appellant (s)

Appen

Select
Nationality
and State[+ Add More Appellant](#)

Enter correct
Representative
name for caveator ,
mobile number&
email id

CAVEAT BASIC DETAIL 2/2

| | | | | | |
|-------------------------------------------|-----------------------------------------------------|----------------------------------|--------------------------------------------------------|-------------------------------------------|---------------------------------------------------|
| Representative Name for Caveator* | <input type="text" value="Representative Name"/> | Representative Mobile Number* | <input type="text" value="Representative Mobile Num"/> | Representative Email* | <input type="text" value="Representative Email"/> |
| Address for Service on the Representative | <input type="text" value="Representative Address"/> | | | + Add More Representative | |

| | | | | |
|--|---------------------------|-----------------------------------|----------------------------------------------|--|
| | Amount For Filing Caveat* | <input type="text" value="1000"/> | <input type="button" value="Save And Next"/> | |
|--|---------------------------|-----------------------------------|----------------------------------------------|--|

Amount will
be auto
filled

Click on SAVE And
Next to proceed



Caveat Details Upload Document Payment

Reference No : - 0902109003522024

*(Only PDF file Can be uploaded)

Upload Copy of Order*

Choose File sample.pdf

Click to choose file from the system.

Choose File sample.pdf

Click on both the check box.

Prayer: Let no orders be passed in the appeal expected to be filed or in any Petition or Interlocutory application that may be preferred by the expected Appellant/ Petitioner/ Applicant service of notice on the caveator. The caveator undertakes to accept service of appeal or petitioner or application and appear before this Tribunal on the date and time at which the appeal/ petition/ application is moved by expected

Dated At: 06-08-2024

☒ Click to Agree

Verification: The caveator above named state and verify that the contents of this caveat lodged are true and correct.

☒ Click to Agree

Verified at New Delhi dated: 06-08-2024

☒ Click to Agree

Upload Document

+ UPLOADED DOCUMENT

Click to Upload document

| S. No. | Document Filed By | Document Type | Document Name | No. of Pages | View Document | Action |
|--------|-------------------|---------------|---------------|--------------|---------------|--------|
|--------|-------------------|---------------|---------------|--------------|---------------|--------|

Click to view list of document



NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण



HOME

Caveat Details

Upload Document

Payment

Case No : - 0710102028902024

Payable Amount is :

1000 Rupees

Your Remaining Amount to be paid :

Payment Mode

- ☐ Online (Pay Fees through Net Banking/Credit Card/Debit Card)
- ☒ Offline (Pay Fees through DD)
- ☐ Bharatkosh Offline

Demand Draft No.*

Demand Draft No.

Amount Rs.*

Amount Rs.

Issue Date*

dd-mm-yyyy

Bank Name*

Bank Name

Branch Name*

Branch Name

State*

Select State

District*

Select District

Pin-code

Pin-Code

Save & Continue

| S. No. | DD No/Bharatkosh Txn ID | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code | Action |
|--------|-------------------------|------------|-----------|-------------|-------|----------|----------|--------|
|--------|-------------------------|------------|-----------|-------------|-------|----------|----------|--------|

User can choose any of the three payment options, Online, DD and Bharatkosh Offline.

Provide the demand draft details in the form shown. If required ,user can enter details of multiple drafts as well but values need to be entered one draft at a time.

Reference No : - 0710102028902024

| | | | |
|--------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------------|
| Your Payable Amount is : | 1000 Rupees | Your Remaining Amount to be paid : | 0 Rupees |
| Select payment Mode | <div><input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card)</div> <div><input checked="" type="radio"/> Offline (Pay Fees through DD)</div> <div><input type="radio"/> Bharatkosh Offline</div> | | |
| Demand Draft No.* | <div>Demand Draft No.</div> | Amount Rs.* | <div>Amount Rs.</div> |
| Issue Date* | <div>dd-mm-yyyy</div> | Bank Name* | <div>Bank Name</div> |
| Branch Name* | <div>Branch Name</div> | State* | <div>Select State</div> |
| District* | <div>Select District</div> | Pin-code | <div>Pin-Code</div> |

| S. No. | DD No/Bharatkosh Txn ID | Amount Rs. | Bank Name | Branch Name | Action |
|-------------------------------|-------------------------|------------|-----------|-------------|-------------------|
| 1 | 874566 | 1000 | ABC | XYZ | <div>Delete</div> |
| <div>Proceed To Receipt</div> | | | | | |

Click "Proceed to receipt" after adding DD details to generate receipt.



National Company Law Tribunal

Your Payment is Successful



Caveat Title : ff
Case Type : Caveat
Payee Name : ff
Transaction Id : 1001500104472024
Transaction Date : 12-08-2024
Filing No : 0710102/ 01738/ 2024

| S. No. | DD No./Bharatkosh Txn ID | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code |
|--------|--------------------------|------------|-----------|-------------|-------|----------|----------|
| 1 | 874566 | 1000 | ABC | XYZ | Delhi | SOUTH | 111111 |

* In case of DD, the transaction is complete only when actual demand draft is submitted at NCLT. The transaction is accepted as complete only after confirmation from concerned bank.

Click on the button to take the print.

Click on the button to download the receipt.





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राष्ट्रीय कंपनी विधि अधिकरण



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Last Login: 12-08-2024 11:55:05

Welcome: pksingh

Petitioner Corner

Company Act 2013

IBC Code 2016

Caveat Filing

New Caveat

Draft Caveat

Caveat Re-Filing

Documents Filing

Documents Filing Via Security Code

Resend Security Code

Re-filing

185
Draft Cases >

0
Payment (Online) >

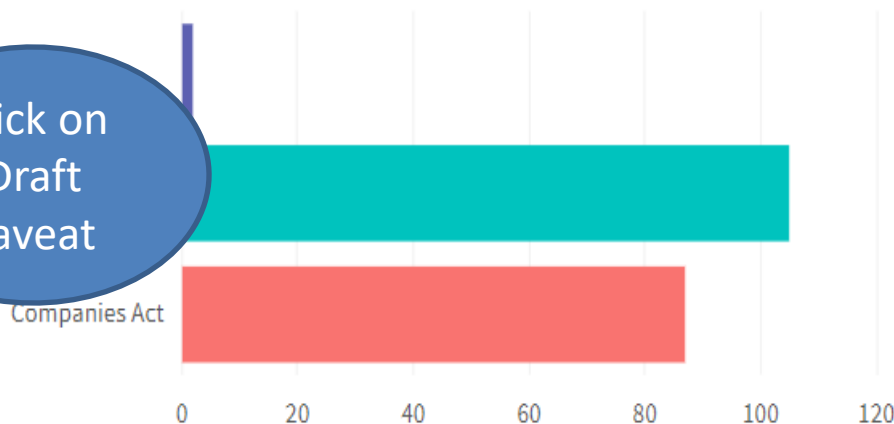
188
Payment (Offline) >

196
E-Filed Cases >

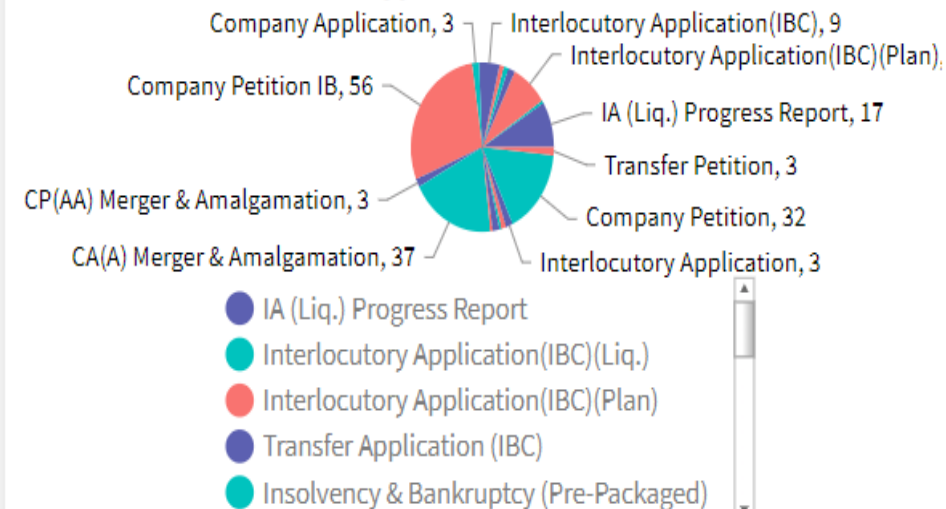
6
IA-Filed >

-
Filed For Advocate

Act Wise Case Details



Case Type Wise Case Details



Industry Wise Case Details

Sections Wise Case Details



NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

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Welcome: pksingh

Petitioner Corner

Respondent Corner

My Account

Download e-Sign Tool

Logout

+ CHOOSE YOUR CORRESPONDING CASES

| S. No. | Reference No. | caveator_name | caveator_mobile | caveator_email | Order By | Order Reference Number | Action |
|--------|------------------|---------------|-----------------|--------------------------|----------|------------------------|----------------------|
| 1 | 0902109003522024 | ss | 4333333333 | abc@abc.in | dsds | | Edit |
| 2 | 0710102074182020 | HHHH | 1000000000 | HHH@abb.com | HHH | 111 | Edit |
| 3 | 0811101003422020 | 1234 | 7546241215 | a@a.com | aba | | Edit |
| 4 | 0710102058082020 | Satish | 9654306446 | skupadhyay1984@gmail.com | order1 | order1 | Edit |

Click on Edit and make the necessary changes and payment to file a caveat.

Re-Filing in case of defects raised
by NCLT

68. Petitioner/Respondent Corner – Re-filing

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASS

Welcome: vicki

Petitioner Corner

Company Act 2013

IBC Code 2016

Document Upload

Upload Via Security Code/Add Advocate

Associate case

Re-filing

Respondent Corner

My Account

Logout

20 Draft Cases > 0 Payment (Online) > 26 Payment (Offline) > 26 E-Filed Cases > 0 IA-Filed >

Act Wise Case Details

| Act | Count |
|------------------|-------|
| IBC Act | 3 |
| Company Petition | 26 |

Case Type Wise Case Details


| Case Type | Count |
|------------------------------|-------|
| Company Petition | 11 |
| CP(AA) Merger & Amalgamation | 3 |
| CA(A) Merger & Amalgamation | 3 |
| Company Application | 3 |
| Review Application | 2 |
| Rehabilitation petition | 2 |
| Company Petition IB | 3 |

Sections Wise Case Details

In case any submitted application/petition/ document is marked as defective by NCLT staff, the same will be visible under Re-filing option. User will receive defects information via email

Click on Re-filing from Petitioner or Respondent Corner

69. Petitioner/Respondent Corner – Re-filing



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOMECHANGE PASSWORDEDIT PROFILE

Welcome: vicki

Petitioner Corner

Respondent Corner

My Account

Logout

+ CHOOSE YOUR CORRESPONDING CASES FOR REFILING

| Sr. No | Filing Number | Date of Filing | Case Title | Select |
|--------|------------------|----------------|-------------------------------------|---------------|
| 1 | 0902109000072020 | May 26, 2020 | M/s Test A Comp Vs. M/s Test B Comp | click to edit |
| 2 | 0902109000242020 | Jun 4, 2020 | M/s Allh Demo Vs. M/s Allh Res | click to edit |
| 3 | 0902109000092020 | May 26, 2020 | M/s ABC Company Vs. M/s Responde | click to edit |

Showing 1 to 3 of 3 entries

Previous1Next

User will view the list of filings rejected by NCLT scrutiny staff and reverted for re-filing

User can click on edit to change existing details in the filing done

70. Petitioner/Respondent Corner – Re-filing

User can navigate to other tabs by click on the tab name

Only the tabs marked as defective by NCLT staff will be visible for information update


| | | | | | |
|---------------|--|-----------------|-----------------|-----------------|---------|
| Basic Details | | Edit Petitioner | Edit Respondent | Document Upload | Preview |
|---------------|--|-----------------|-----------------|-----------------|---------|

| | | | |
|-----------------------------------|-------------------------------------|-----------------------------------------------------------|------------------------|
| BASIC DETAILS | | Click On Next Button in Preview tab for Final Submission | |
| Reference No : - 0902109000952020 | | | |
| NCLT Location* | Allahabad | Jurisdiction/Location of Registered Office of Respondent* | State of Uttar Pradesh |
| Case Type/Nature* | Company Petition | Are You Qualified in MSME Sector* | NO |
| Case Title | M/s Test A Comp Vs. M/s Test B Comp | Subject matter* | Test Subject Matter |
| Amount Claimed | 0 | Remarks | |
| Section of Companies Act 2013* | Sec 252 (3) | Fee Amount | 1000 |
| Industry * | INFRASTRUCTURE | | |
| More Section | Total Maximum Payable Amount : | 1000 | Update |


User can edit values in fields as asked and click on Update to save data

My Account Details


71. Petitioner/Respondent Corner – My Account



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राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर



Digital India
Power To Empower

HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcome: vicki

Petitioner Corner

Respondent Corner

My Account

My Cases

Main Cases

Submitted Documents

Transaction History

Logout

20Draft Cases >

0Payment (Online) >

26Payment (Offline) >

26E-Filed Cases >

0IA-Filed >

Click to view list of draft and filed cases

Click to view documents uploaded under filed cases

Click to view details of online and offline transactions

Industry Wise Case Details

Sections Wise Case Details

Case Type Wise Case Details

Company Application, 3

Company Appeal, 3

Review Application, 2

Rehabilitation petition, 2

Company Petition, 11

CA(A) Merger & Amalgamation, 3

CP(AA) Merger & Amalgamation,

Company Petition IB, 3

Company Petition IB


CP(AA) Merger & Amalgamation

CA(A) Merger & Amalgamation


Company Application

Company Appeal

72. Petitioner/Respondent Corner – My Account (Main Cases)







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HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT


| Sr.No | Reference No | Case Type | Petitioner Name | Respondent Name | Payment Status | Filing Status | Action |
|-------|------------------|---------------------|--------------------|--------------------|----------------|------------------|---------------------------------------------------------------------------------------|
| 1 | 0902109001222020 | Company Petition | M/s DMSDG | | PENDING | Filing Completed | 0000000004 |
| 2 | 0902109001212020 | Company Application | | | PENDING | Draft |  |
| 3 | 0902109001202020 | Company Petition | M/s Allh Demo | M/s Allh Res | COMPLETED | Filing Completed | 0902109000242020 |
| 4 | 0811101001992020 | Company Petition | | JJK | PENDING | Filing Completed | 0000000036 |
| 5 | 0710102059632020 | Company Petition IB | M/s Test 123 | M/s Test234 | PENDING | Draft |  |
| 6 | 0710102059622020 | Company Petition IB | Test Company 1 | M/s Test Company 2 | PENDING | Draft |  |
| 7 | 3214117000262020 | Company Petition | M/s Name Demo | | PENDING | Filing Completed | 0000000034 |
| 8 | 3214117000252020 | Company Application | | | PENDING | Draft |  |
| 9 | 3214117000242020 | Company Petition | M/s Demo Kochi Ltd | M/s Demo Res | COMPLETED | Filing Completed | 3214117000082020 |
| 10 | 2401105000162020 | Company Petition | M/s GGH | | PENDING | Filing Completed | 0000000031 |

« < 1 2 3 4 5 > »


Click to edit cases in draft

Click to view details of e-filed case

73. Petitioner/Respondent Corner – My Account (Submitted Documents)



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राष्ट्रीय कंपनी विधि अधिकरण



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Welcome: vicki

- Petitioner Corner**
- Respondent Corner**
- My Account**
- Logout**

Enter your Filing Number:

Choose Your Corresponding Details For Document View Status

Search:

| Select | Filing No | Case Title | Case Type | Payment Status |
|-------------------------------------|------------------|-----------------------------------|-----------------------------|----------------|
| <input type="checkbox"/> | 2401105000042020 | SSS Vs. FASSS | Company Petition IB | COMPLETED |
| <input type="checkbox"/> | 2401105000032020 | Jsjaiaja | Company Petition | COMPLETED |
| <input type="checkbox"/> | 2401105000052020 | SIMU Vs. NASHB | CA(A) Merger & Amalgamation | COMPLETED |
| <input checked="" type="checkbox"/> | 0902109000232020 | M/s Demo Ltd Vs. M/s Demo Res Ltd | Company Appeal | COMPLETED |
| <input type="checkbox"/> | 3305118000052020 | MMMMM Vs. JJJJJJ | Company Appeal | COMPLETED |

Showing 1 to 5 of 29 entries


[Previous](#) [1](#) [2](#) [3](#) [4](#) [5](#) [6](#) [Next](#)

[Proceed To Document List](#)


Select the case to view uploaded documents

Click on the button to proceed

74. Petitioner/Respondent Corner – My Account (Submitted Documents)



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राष्ट्रीय कंपनी विधि अधिकरण



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Welcome: vicki

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

Enter your Filing Number:

Uploaded Document List

Filing No : NA Cause Title : KREATE ENERGY PVT. LTD VS M/S MEENAKSHI FERRO INGOTS PVT. LTD


| Party Name | Party Type | Serial No | Misc No | Filed date | Doc Type | File Name | View |
|--------------|------------|-----------|------------------|------------|------------------|----------------------|-------------------------------------------------------------------------------------|
| M/s Demo Ltd | Petitioner | 1 | 0902109000232020 | 29-05-2020 | Petition | Appeal.pdf |  |
| M/s Demo Ltd | Petitioner | 1 | 0902109000232020 | 29-05-2020 | Proof-of-Service | Proof of Service.pdf |  |

Showing 1 to 2 of 2 entries


Click to view the uploaded document

Click to navigate to previous screen

75. Petitioner/Respondent Corner – My Account (Transaction History)



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HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcome: vicki

Petitioner Corner

Respondent Corner

My Account

Logout

Transaction History

Search:

| Sr No | Filing No | NCLT Txn Id | Amount | Txn Status | Payment Mode | View Receipt |
|-------|------------------|------------------|----------|------------|--------------|------------------------------|
| 1 | 0902109000242020 | 0204020079452020 | 2000 Rs | SUCCESS | Offline | View Receipt |
| 2 | 3214117000082020 | 1415020079332020 | 1000 Rs | SUCCESS | Offline | View Receipt |
| 3 | 2401105000092020 | 0103020079262020 | 2000 Rs | SUCCESS | Offline | View Receipt |
| 4 | 3305118000082020 | 0507020079242020 | 1000 Rs | SUCCESS | Offline | View Receipt |
| 5 | 2401105000082020 | 0103020079192020 | 10000 Rs | SUCCESS | Offline | View Receipt |

Showing 1 to 5 of 27 entries

[Previous](#) [1](#) [2](#) [3](#) [4](#) [5](#) [6](#) [Next](#)

Click to view the receipt of transaction

IRP/RP Account

76. IRP/RP Account

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राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: test_irp

My Account

- My Cases
- Filing/Document Upload
- Transaction History
- Submitted Documents
- Document Upload
- Re-filing


Logout

12 Draft Cases > 0 Payment (Online) > 0 Payment (Offline) > 0 E-Filed Cases > 0 IA-Filed >


The user under IRP/RP/ Liquidator login has following options available:

1. My Cases – To view draft and filed applications
2. Filing/Document Upload – To upload documents, reports and file applications in assigned cases
3. Transaction History – To view receipts of payments made while filing applications
4. Submitted Documents – The list of documents submitted under filed applications
5. Re-filing – Resubmission of document or application filed in which defect has been raised by NCLT scrutiny staff

77. IRP/RP Account – My Cases









NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण




एक वादम स्वच्छता की ओर

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| Search <input type="text"/> | | | | | | | |
|-----------------------------|------------------|------------------|--------------------------------|-----------------|-----------------|---------------|---------------------------------------------------------------------------------------|
| Sr.No | Reference No | Case No | Case Type | Petitioner Name | Respondent Name | Filing Status | Action |
| 1 | 0710102059682020 | 0710102400882016 | Interlocutory Application(IBC) | GHGHG | | Draft |  |
| 2 | 0710102059552020 | 0710102400882016 | Cross Application | TEST PET P1 | | Draft |  |
| 3 | 0710102054962020 | 0710102400882016 | Interlocutory Application(IBC) | ABS | | Draft |  |
| 4 | 0710102033842020 | 0710102400882016 | Company Application | | | Draft |  |
| 5 | 0710102021352020 | 0710102400882016 | Company Petition IB | t | | Draft |  |
| 6 | 0710102010132020 | 0710102400882016 | Company Petition IB | Motorola | Realme | Draft |  |
| 7 | 0710102153862019 | 0710102400882016 | Company Petition IB | test | | Draft |  |
| 8 | 0710102103832019 | 0710102400882016 | Company Application | | | Draft |  |
| 9 | 0710102100082019 | 0710102400882016 | Company Petition IB | asssa | | Draft |  |
| 10 | 0710102100072019 | 0710102400882016 | Company Petition IB | | | Draft |  |

Click to edit
cases in draft

78. IRP/RP Account – Filing/Document Upload



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOMECHANGE

Welcome: test_irp

My Account

Logout

Choose Your Corresponding Details

| Filing No | Case No | Pet Name | Res Name | Date Of Filing | Preview and Upload | Filing |
|------------------|------------------------|-------------|-------------|----------------|----------------------|-----------------------------------|
| 0710102400882016 | C.P. (IB)/9872/PB/2016 | TEST PET P1 | TEST PET P2 | 01-Jul-2018 | View | Proceed To Filing |
| 0710102400912016 | C.P. (IB)/6987/PB/2016 | TEST PET 2 | TEST RES 2 | 01-Jul-2018 | View | Proceed To Filing |

Showing 1 to 2 of 2 entries


Previous1Next

As the user is appointed as IRP/RP/Liquidator in a case, the case by itself will be visible under this section for user. If user is unable to see the case then they need to contact NCLT authorities


Click to preview case details and upload additional documents where fees is not required

Click to file application under main case

79. IRP/RP Account – Filing/Document Upload (Document Upload)



NATIONAL COMPANY LAW TRIBUNAL
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PREVIEW

Basic Details

| | | | |
|---------------|----------------------------|------------------|---------------------|
| NCLT Location | New Delhi | Case Type/Nature | Company Petition IB |
| Case Title | TEST PET P1 VS TEST PET P2 | Subject Matter | MATTER |
| Remarks | | | |

Sections

| | | |
|---|------------|---|
| 1 | Sec. 58(3) | 0 |
|---|------------|---|

+ PETITIONER'S LIST

| S. No. | Petitioner name | Aadhar Number | Petitioner address | State | District | Pincode | Mobile Number | E-mail Id |
|--------|-----------------|---------------|--------------------|-------|-----------|---------|---------------|-----------|
| 1 | TEST PET P1 | | 8505879266 | Delhi | NEW DELHI | 110003 | | m |

+ RESPONDENT'S LIST

| S. No. | Respondent name | Aadhar Number | Respondent address | State | District | Pincode | Mobile Number | E-mail Id |
|--------|-----------------|---------------|--------------------|-------|-----------|---------|---------------|-----------|
| 1 | TEST PET P2 | | DELHI | Delhi | NEW DELHI | 110003 | | |

+ ADVOCATE'S LIST


| S. No. | Petitioner/Respondent Name | Advocate Name |
|--------|----------------------------|------------------|
| 1 | TEST PET 2 | ABHATVEER SHARMA |


+ SUBMITTED CHECK LIST

[Print](#) [Next](#)

Review the case details and click on Next to proceed

80. IRP/RP Account – Filing/Document Upload (Document Upload)

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HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: test_irp

My Account

Logout

Document Uploading Section For

Filing Number: 0710102400882016

IRP Name: Anusha


+ UPLOAD DOCUMENT

Add Document

Document Type* Document Date*

Select file* No file chosen

+ UPLOAD DOCUMENT'S LIST


| S. No. | Miscellaneous Number | Party Name | Document Type | Original File Name | View Document | Action |
|--------|----------------------|------------|--------------------|---------------------------|---------------------------------------------------------------------------------------|--------|
| 1 | 0710102400882016/27 | Anusha | Any-Other-Document | C170708M1902776_Rahul.pdf |  | Delete |

Select document type like Resolution Plan, affidavit, CoC related documents, etc.


Add selected document for upload. User can upload multiple documents by adding them one by one

Click to submit the documents

81. IRP/RP Account – Filing/Document Upload (Document Upload)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर

HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcome: test_irp

My Account

Logout

You have uploaded below Document Successfully


Filing No : 0710102400882016
Filing Date : 10-06-2020

| S. No. | Filing Number | Miscellaneous No | Party Name | File Name |
|--------|------------------|---------------------|------------|---------------------------|
| 1 | 0710102400882016 | 0710102400882016/27 | Anusha | C170708M1902776_Rahul.pdf |

Receipt Print

Misc Number will be generated for document uploaded

82. IRP/RP Account – Filing/Document Upload (Application Filing)




NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOMECHANGE PASSWORDEDIT PROFILE

The user needs to provide basic details for the case. Fees will be auto calculated based on section

Basic DetailsAdd PetitionerAdd RespondentUpload DocumentPreview



BASIC DETAILS

| | | | |
|--------------------------|--------------------------------|----------------------------------------------|-----------------------------|
| Reference No : -null | | | |
| NCLT Location* | New Delhi | Location of Registered Office of Respondent* | Union territory of Delhi |
| Case Type/Nature* | Interlocutory Application(IBC) | Filing Number | 0710102400882016 |
| Section of IBC Act 2016* | Sec. 12A | Fee Amount | 1000 |
| <div>Save and Next</div> | | | Total Payable Amount : 1000 |

Enter the required details and click on Save and Next

83. IRP/RP Account – Filing/Document Upload (Application Filing)

User can enter multiple petitioners in the list by filling and submitting the form again and again

A 16-digit reference number is generated for tracking the appeal/petition until submission

Select the role in the main case, basis the role user can select the name in main case if metadata exists and all fields shown will be auto filled

Click Next after adding all petitioners to proceed to next screen

Enter correct email id and mobile number of petitioner for receiving updates from NCLT

Click on Submit to submit details of a petitioner

Click to view list of petitioners added

IRP/RP Account – Filing/Document Upload (Application Filing)

Basic Details Add Petitioner Add Respondent Upload Document

Back Add Petitioner Next

Reference No : 0710102059692020 Petitioner added successfully

Select Mode ☒ Company ☐ Others

Select Role in Main Case* Select Role Select Party Name Select Party Name

Company Name* Company Name CIN CIN

Authorized Person/Director of Company Authorized Person/Director of Company Address Of Company Address Of Company

Nationality of Authorized Person Select Nationality State Select State

City/District Select City/District Pin-code Pin-code

Pan Number Authorized Person/Company Pan Number Mobile Number Authorized Person/Company* Mobile Number

E-mail Id Authorized Person/Company* Email-Id

Submit Petitioner

+ PETITIONER'S LIST

| S. No. | Name | Address | State | District | Pincode | Mobile No | E-mail | PAN No |
|--------|-------|--------------|-------|----------|---------|------------|--------------|--------|
| 1 | IRP 1 | Test Address | Delhi | EAST | 112020 | 1000000000 | aab@gmail.in | |

Delete Edit

84. IRP/RP Account – Filing/Document Upload (Application Filing)

User can enter multiple respondents in the list by filling and submitting the form again and again

User can select NA in case there is no respondent in appeal/ petition

Click Next after adding all respondents to proceed to next screen

Enter correct email id and Select location of registered office of receiving updates from NLT. Mobile number is not compulsory field.

Click on Submit to submit details of a respondent

Click to view list of respondents added

Reference No : - 0710102059692020

Select Mode ☒ Company ☐ Other ☐ NA

Select Role in Main Case* Select Party Name

Company Name* CIN

Authorized Person/Director of Company Address Of Company

Nationality Of Authorized Person State

City/District Pin-code

Pan Number of Authorized Person/Company Mobile Number Authorized Person/Company

E-mail Id of Authorized Person/Company*

Submit Respondent

+ RESPONDENT'S LIST

85. IRP/RP Account – Filing/Document Upload (Application Filing)

The user needs to upload pdf format of documents like appeal, affidavit, annexure, proof of service, etc.

Click Next after adding all documents to proceed to next screen

COMPANY LAW TRIBUNAL

HOME CHANGE PASSWORD EDIT PROFILE INV

Basic Details Add Petitioner Add Respondent Upload Document Preview

Back Add Document Next

Reference No : - 0710102059692020

Document Filed By* ----- Document Filed By ----- Document Type* -- Document Type --

Select file* Choose File No file chosen Number of pages* No Of Pages

Add Document

+ UPLOADED DOCUMENT'S LIST

| S.No. | Document Filed By. | No. of Pages. | Document Type | Document Name | View Document |
|-------|--------------------|---------------|---------------------|---------------|---------------|
| 1 | IRP/RP | 1 | Company-Application | NCLT.pdf | View |

Click to view list of documents uploaded

User can add as many documents as required by selecting the document from their local drive and submitting one by one

Attention ! (Mandatory Points)

1. Only pdf file(s) can be uploaded.
2. File for uploading should be scanned in grey scale with 300 DPI.
3. No of pages in each uploaded file should not be greater than 300 pages.
4. Split scanned file(s) in different volumes for uploading, if single file size is greater than 100 MB.
5. Physical file submitted and online file submitted should be identical in volumes and number of pages.



Close

The user needs to keep the mentioned points in consideration while uploading the documents

86. IRP/RP Account – Filing/Document Upload (Application Filing)

The user can view all the details filled till now and go back to edit any details if required

TRIBUNAL



HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Reference No : - 0710102059692020

Basic Details

| | | | |
|------------------------|--------------------------|------------------|--------------------------------|
| NCLT Location | New Delhi | Case Type/Nature | Interlocutory Application(IBC) |
| Location of Respondent | Union territory of Delhi | Case Number | 0710102400882016 |

Sections

| | |
|---|----------|
| 1 | Sec. 12A |
|---|----------|

Petitioner's List

| S. No. | Petitioner name | PAN Number | Petitioner address | State | District | Pincode | Mobile Number | E-mail Id |
|--------|-----------------|------------|--------------------|-------|----------|---------|---------------|--------------|
| 1 | IRP 1 | | Test Address | Delhi | EAST | 112020 | 1000000000 | aab@gmail.in |

Respondent's List

| S. No. | Respondent name | PAN Number | Respondent address | State | District | Pincode | Mobile Number | E-mail Id |
|--------|-----------------|------------|--------------------|-------|----------|---------|---------------|-----------|
| 1 | NA | NA | NA | | | NA | | |

Uploaded Document's List

| S. No. | Document Filed By | Sub Document Type | No. of Pages |
|--------|-------------------|---------------------|--------------|
| 1 | IRP/RP | Company-Application | 1 |

Print

Next

Click Next after checking details to proceed to next screen

87. IRP/RP Account – Filing/Document Upload (Application Filing)

The user can make payments Online (Bharatkosh portal) or offline (DD details) as per instructions by NCLT authorities

| Your Payable Amount is : | 1000 Rupees | Your Remaining Amount to be paid : | 1000 Rupees | | | | | |
|--------------------------|-------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|-------------|-------------|-------|----------|----------|--------|
| Select payment Mode | <input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input type="radio"/> Offline (Pay Fees through DD) | | | | | | | |
| <div>Continue</div> | | | | | | | | |
| S. No. | Demand No. | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code | Action |

Select either Online or Offline mode of payment

88. IRP/RP Account – Filing/Document Upload (Application Filing) (Online Payment - 1/3)

The user when selects Online Payment will be directed to Bharatkosh portal

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

Non-Tax Receipt Portal

1 Confirm Info — **2 Pay**

Payment Mode Online

Depositor Details

| | | | | |
|--------------------------|--------------------|--------------------|-------------------|--|
| Name : | Lalit NCLT Payment | | | |
| Address 1 : | Thatipur | Address 2 : | Thatipur | |
| City : | Gwalior | District : | Madhya Pradesh | |
| State : | Madhya Pradesh | Country : | 91 | |
| Pincode/ZipCode : | 420000 | Email : | 9@gmail.com | |
| Mobile No (91) : | | | | |
| Aadhar Number | | | Pan Number | |
| Tan Number | | | Tin Number | |

Purpose Details

| Sr. No. | Ministry | PAO Name | DDO Name | Purpose & Payment Type | Payment Period/ Frequency | Amount (In INR) |
|---------|-------------------|------------------------------------------|--------------------------------------------------------|-------------------------------|---------------------------|-----------------|
| 1 | CORPORATE AFFAIRS | PAO Corporate Affairs, New Delhi[086000] | National Company Law Tribunal, New Delhi Bench[206451] | Filing Fees, Company Petition | One Time | 5000.00 |
| | | | | INR five thousand | | Total : 5000.00 |

Cancel

Click on "Cancel" button to go back to the last page

Click on "Confirm" button to navigate to the next page

Confirm

89. IRP/RP Account – Filing/Document Upload (Application Filing)(Online Payment - 2/3)

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info — **2 Pay**

Payment Gateway
The payment can be made by a depositor using all Indian Credit Cards or Debit Cards and also via the Internet Banking of banks through the Payment Gateways available below

☐ SBlePay ☐ ICICI Bank ☐ HDFC BANK ☐ Bank of Baroda ☐ Indian Bank
☐ Digital Punjab ☐ AXIS BANK ☐ Union Bank of India

☐ Net banking ☐ Debit card ☐ Credit card

☐ VISA ☐ MasterCard ☐ AMERICAN EXPRESS ☐ Maestro Charges applicable ₹:50.00

[View User Charge](#)

Enter the characters as shown above: NmTbBx

After you click on 'Pay' button, you will be redirected to a secure gateway. After completing the payment you will be redirected back.

Note: Please Wait and do not Press Back or Refresh button of your browser while your transaction is being processed.

Disclaimer:
As per the terms and conditions of NTRP (Non tax refund policy of NTRP (Non tax refund will be processed offline by the Ministry/Department of the concerned Ministry/Department by the payment gateway/bank on the credit to the concerned Ministry/Department)

☐ I acknowledge and confirm that I agree to the Terms and Conditions.

[Back](#) [Pay](#)

Select your bank and mode of payment

Enter the characters as shown above

Check the box to agree to the Terms and Conditions related to payment

Click on "Pay" button for making the payment

90. IRP/RP Account – Filing/Document Upload (Application Filing)



NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

Provide the demand draft details in the form shown. If required, user can enter details of multiple drafts as well but values need to be entered one draft at a time

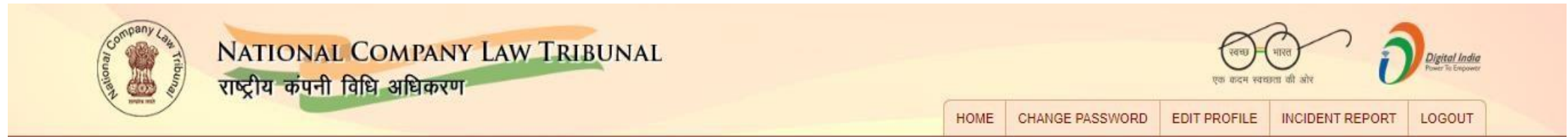
| | | | |
|--------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------|
| Your Payable Amount is : | 1000 Rupees | Your Remaining Amount to be paid : | |
| Select payment Mode | <input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input checked="" type="radio"/> Offline (Pay Fees through DD) | | |
| Demand Draft No.* | Demand Draft No. | Amount Rs.* | Amount Rs. |
| Issue Date* | dd-mm-yyyy | Bank Name* | Bank Name |
| Branch Name* | Branch Name | Payable at* | Payable at |
| State* | Select State ▼ | District* | Select District ▼ |
| Pin-code | Pin-Code | | |


| S. No. | Demand Draft No. | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code | Action |
|--------|------------------|------------|-----------|-------------|-------|----------|----------|--------|
| 1 | 12000 | 1000 | BBB | BBB | Delhi | EAST | | Delete |


Proceed To Receipt

Click on “Proceed to receipt” after adding DD details to generate receipt

91. IRP/RP Account – Filing/Document Upload (Application Filing)



**National Company Law Tribunal**
Your Payment is Successful



Case Title : IRP 1

Case Type : Interlocutory Application(IBC)

Payee Name : IRP 1

Transaction Id : 1001310079612020

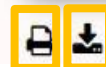
Transaction Date : 10-06-2020

Filing No : 0710102/ 06154/ 2020

| S. No. | Demand Draft No. | Amount Rs. | Bank Name | Branch Name | State | District | Pin Code |
|--------|------------------|------------|-----------|-------------|-------|----------|----------|
| 1 | 12000 | 1000 | BBB | BBB | Delhi | EAST | |


*Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office

Click on button
to take a print of
the receipt




Click on button to
download receipt

92. IRP/RP Account – My Account (Submitted Documents)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर

HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcomes: test_irp

My Account

Logout

Enter your Filing Number:

Choose Your Corresponding Details For Document View Status

Search:

| Select | Filing No | Case Title | Case Type | Payment Status |
|-------------------------------------|------------------|-----------------------------------|-----------------------------|----------------|
| <input type="checkbox"/> | 2401105000042020 | SSS Vs. FASSS | Company Petition IB | COMPLETED |
| <input type="checkbox"/> | 2401105000032020 | Jsjaiaja | Company Petition | COMPLETED |
| <input type="checkbox"/> | 2401105000052020 | SIMU Vs. NASHB | CA(A) Merger & Amalgamation | COMPLETED |
| <input checked="" type="checkbox"/> | 0902109000232020 | M/s Demo Ltd Vs. M/s Demo Res Ltd | Company Appeal | COMPLETED |
| <input type="checkbox"/> | 3305118000052020 | MMMMM Vs. JJJJJJ | Company Appeal | COMPLETED |


Showing 1 to 5 of 29 entries

1 2 3 4 5 6



Select the case to view uploaded documents

Click on the button to proceed

93. IRP/RP Account – My Account (Submitted Documents)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर

Power To Empower

HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcome: test_irp

My Account



Logout

Enter your Filing Number: 0902109000232020

Search

Uploaded Document List

Filing No : NACause Title : KREATE ENERGY PVT. LTD VS M/S MEENAKSHI FERRO INGOTS PVT. LTD

| Party Name | Party Type | Serial No | Misc No | Filed date | Doc Type | File Name | View |
|--------------|------------|-----------|------------------|------------|------------------|----------------------|-------------------------------------------------------------------------------------|
| M/s Demo Ltd | Petitioner | 1 | 0902109000232020 | 29-05-2020 | Petition | Appeal.pdf |  |
| M/s Demo Ltd | Petitioner | 1 | 0902109000232020 | 29-05-2020 | Proof-of-Service | Proof of Service.pdf |  |

Showing 1 to 2 of 2 entries


Previous1Next

Back


Click to navigate to previous screen

Click to view the uploaded document

94. IRP/RP Account – My Account (Transaction History)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर

HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcomes test_irp

My Account

Logout

Transaction History

Search:

| Sr No | Filing No | NCLT Txn Id | Amount | Txn Status | Payment Mode | View Receipt |
|-------|------------------|------------------|----------|------------|--------------|------------------------------|
| 1 | 0902109000242020 | 0204020079452020 | 2000 Rs | SUCCESS | Offline | View Receipt |
| 2 | 3214117000082020 | 1415020079332020 | 1000 Rs | SUCCESS | Offline | View Receipt |
| 3 | 2401105000092020 | 0103020079262020 | 2000 Rs | SUCCESS | Offline | View Receipt |
| 4 | 3305118000082020 | 0507020079242020 | 1000 Rs | SUCCESS | Offline | View Receipt |
| 5 | 2401105000082020 | 0103020079192020 | 10000 Rs | SUCCESS | Offline | View Receipt |

Showing 1 to 5 of 27 entries

Previous123456Next

Click to view the receipt of transaction

95. IRP/RP Account - Refiling

The screenshot displays the National Company Law Tribunal (NCLT) portal interface. The header includes the NCLT logo, the text "NATIONAL COMPANY LAW TRIBUNAL" and "राष्ट्रीय कंपनी विधि अधिकरण", and the "Digital India" logo. The top navigation bar contains links for HOME, CHANGE PASSWORD, EDIT PROFILE, INCIDENT REPORT, and LOGOUT. The left sidebar menu shows the user is logged in as "test_irp" and lists various options: My Account, My Cases, Filing/Document Upload, Transaction History, Submitted Documents, Document Upload, and Re-filing (highlighted with a yellow border). The main content area shows statistics for Draft Cases (12), Payment (Online) (0), Payment (Offline) (0), E-Filed Cases (0), and IA-Filed (0). A blue callout bubble points to the "Re-filing" option in the sidebar, stating: "User can click on Re-filing to view filings which are marked in defect by NCLT scrutiny staff".

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: test_irp

My Account

My Cases

Filing/Document Upload

Transaction History

Submitted Documents

Document Upload

Re-filing

Logout

12 Draft Cases >

0 Payment (Online) >


0 Payment (Offline) >

0 E-Filed Cases >

0 IA-Filed >

User can click on Re-filing to view filings which are marked in defect by NCLT scrutiny staff

96. IRP/RP Account – Re-filing



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOMECHANGE PASSWORDEDIT PROFILE

Welcome: vicki

Petitioner Corner

Respondent Corner

My Account

Logout

+

CHOOSE YOUR CORRESPONDING CASES FOR REFILING

Showing 1 to 3 of 3 entries

Previous1Next

User will view the list of filings rejected by NCLT scrutiny staff and reverted for re-filing

User can click on edit to change existing details in the filing done

97. IRP/RP Account – Re-filing

User can navigate to other tabs by click on the tab name

Only the tabs marked as defective by NCLT staff will be visible for information update

COMPANY LAW TRIBUNAL

HOME CHANGE PASSWORD EDIT PROFILE

Basic Details Edit Petitioner Edit Respondent Document Upload Preview

BASIC DETAILS Click On Next Button in Preview tab for Final Submission

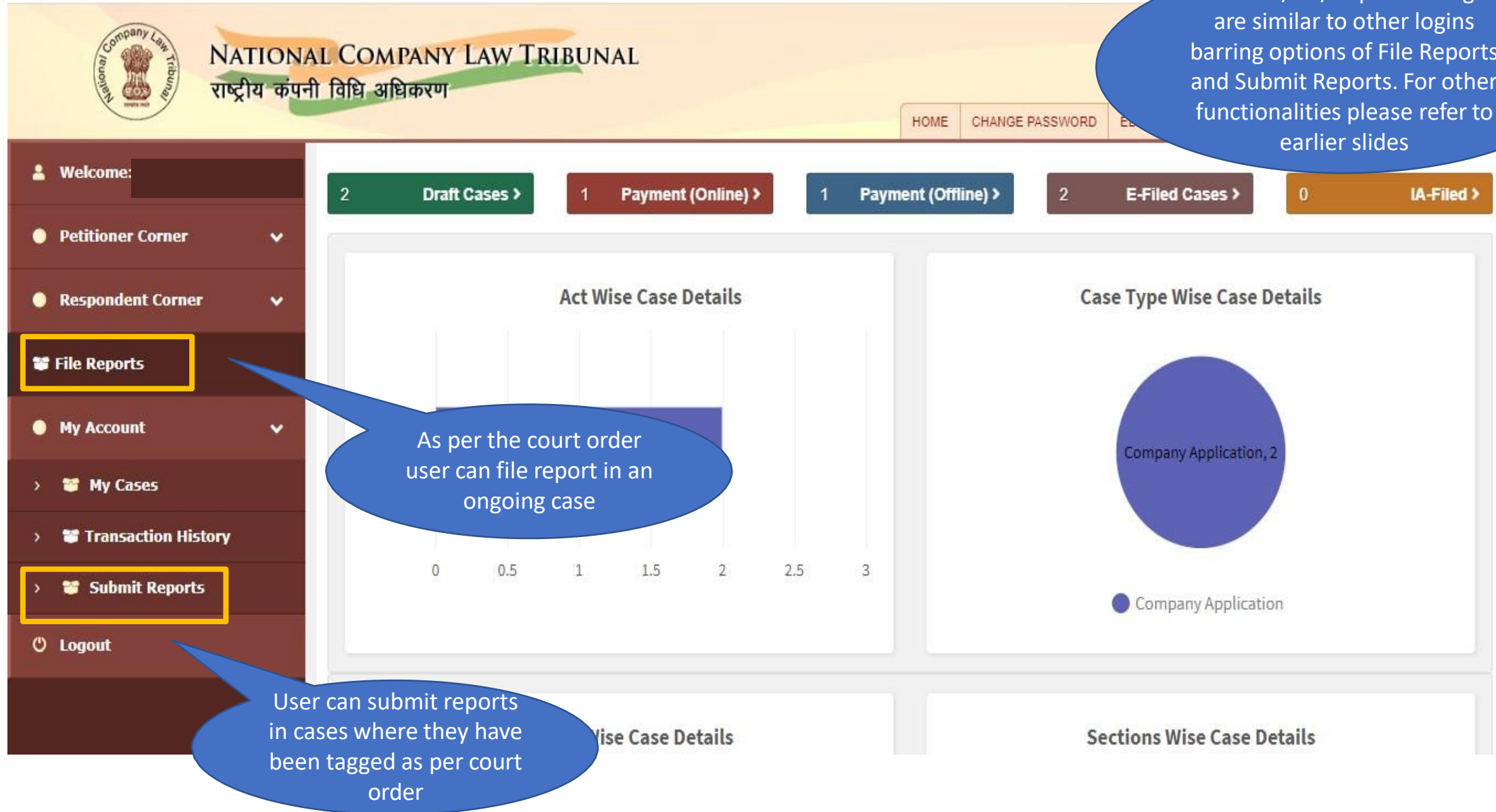
Reference No : - 0902109000952020

| | | | |
|--------------------------------|-------------------------------------|-----------------------------------------------------------|------------------------|
| NCLT Location* | Allahabad | Jurisdiction/Location of Registered Office of Respondent* | State of Uttar Pradesh |
| Case Type/Nature* | Company Petition | Are You Qualified in MSME Sector* | NO |
| Case Title | M/s Test A Comp Vs. M/s Test B Comp | Subject matter* | Test Subject Matter |
| Amount Claimed | 0 | Remarks | |
| Section of Companies Act 2013* | Sec 252 (3) | Fee Amount | 1000 |
| Industry * | INFRASTRUCTURE | | |
| More Section | Total Maximum Payable Amount : | 1000 | Update |

User can edit values in fields as asked and click on Update to save data

ROC/RD/ Liquidator Account

98. ROC/RD/Liquidator Login



The screenshot displays the National Company Law Tribunal (NCLT) portal. The header features the NCLT logo and name in English and Hindi. The top navigation bar includes links for HOME, CHANGE PASSWORD, and E-FILE. The sidebar on the left contains a 'Welcome' message and a list of navigation options: Petitioner Corner, Respondent Corner, File Reports (highlighted with a yellow box), My Account, My Cases, Transaction History, Submit Reports (highlighted with a yellow box), and Logout. The main dashboard area shows a summary of case statistics: 2 Draft Cases, 1 Payment (Online), 1 Payment (Offline), 2 E-Filed Cases, and 0 IA-Filed. Below this, there are four panels: 'Act Wise Case Details' (a bar chart showing 2 cases), 'Case Type Wise Case Details' (a pie chart showing 2 Company Applications), 'Sections Wise Case Details' (a bar chart showing 2 cases), and 'Sections Wise Case Details' (a bar chart showing 2 cases). A blue callout bubble points to the 'File Reports' and 'Submit Reports' options, stating: 'As per the court order user can file report in an ongoing case'. Another blue callout bubble points to the 'Submit Reports' option, stating: 'User can submit reports in cases where they have been tagged as per court order'. A third blue callout bubble in the top right corner states: 'The ROC/RD/ Liquidator login are similar to other logins barring options of File Reports and Submit Reports. For other functionalities please refer to earlier slides'.


98. ROC/RD/Liquidator Login

The ROC/RD/ Liquidator login are similar to other logins barring options of File Reports and Submit Reports. For other functionalities please refer to earlier slides

As per the court order user can file report in an ongoing case

User can submit reports in cases where they have been tagged as per court order

99. ROC/RD/Liquidator – File Reports



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOMECHANGE PASSWORD

Welcome: [REDACTED]

Petitioner Corner

Respondent Corner

File Reports

My Account

Logout

Case Type:*Company Petition(Company Act)

Case No:*120

LocationNational Co

Case Year:*2019

Search

+ CHOOSE YOUR CASE TO FILE REPORT/ORDER

| Sr. No | Filing No. | Case No. | Case Title | Date of Filing | Preview & Upload |
|--------|------------------|----------------|------------|----------------|------------------|
| 1 | 0710102108482019 | CP/120/ND/2019 | | 2019-07-31 | View & Upload |

Enter the case number in above fields and click on Search to identify case under which documents are to be uploaded

Click on View and Upload to submit reports

100. ROC/RD/Liquidator – File Reports

Welcome:

Petitioner Corner

Respondent Corner

File Reports

My Account

Logout

Document Uploading Section For

Filing ID: 0710102108482019

Name: -

+ UPLOAD DOCUMENT

Add Document

Document Type*
-- Document Type --

Document Date*
-- --

Select file*
Choose File No file chosen

Add Document

+ UPLOAD DOCUMENT'S LIST

| S. No. | Miscellaneous Number | Party Name | Document Type | Original File Name | View Document | Action |
|--------|----------------------|------------|---------------|--------------------|---------------|--------|
| 1 | 0710102108482019/7 | | Report | NCLT.pdf | | Delete |

Submit

Select document type like Order and Reports documents

Add selected document for upload. User can upload multiple documents by adding them one by one

Click to submit the documents

101. ROC/RD/Liquidator – Report Submission



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOMECHANGE PASSWORDEDIT PROFILE

Welcome: [Redacted]

Petitioner Corner

Respondent Corner

File Reports

My Account

Logout


| Sr.No | Case Type | Petitioner Name | Respondent Name | Action |
|-------|---------------------|-------------------------------------------|------------------------------------------|------------------|
| 1 | Company Petition IB | M/S INDUS CONTAINER LINES FINANCE PVT LTD | M/S GEO EXPRESS PVT LTD | 0710200412992017 |
| 2 | Company Petition | VIJAY AGGARWAL | SUSHILAGGARWAL & COMPANY PRIVATE LIMITED | 0710102098902019 |


The user can view the list of cases which have been added to their account for reports submission under Submit Reports

Click on filing number to navigate to document upload screen

101. ROC/RD/Liquidator – Report Submission

102. ROC/RD/Liquidator – Report Submission

**NATIONAL COMPANY LAW TRIBUNAL**
राष्ट्रीय कंपनी विधि अधिकरण

Digital India
Power To Empower

HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcome:

Petitioner Corner

Respondent Corner

File Reports

My Account

Logout

CONFIRM ALL

Document Filed By*
Name*

Filing Number*
Mobile Number*

0710200412992017

Email*

UPLOAD SECTION

Document uploaded successfully

Document Type*
Select Document Type



Enter Document Details

Select file*
Choose FileNo file chosen

Back

Upload

Submit Documents List (**Multiple documents can be submitted together)


| S. No. | Miscellaneous Number | Party Name | Document Type | Original File Name | View | Action |
|--------|----------------------|------------|---------------|--------------------|---------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------|
| 1 | 0710200412992017/7 | | Reports | Proof.pdf |  |  |

Submit

Click to submit the documents

Rule 28 – Request to Register from Applicant

Applicant's Login – Re-filing Section



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

Select document type
like Reports and other

Welcome: pksingh

Petitioner Corner

Respondent Corner
















My Account

Download e-Sign Tool

Logout

+ CHOOSE YOUR CORRESPONDING CASES FOR REFILING

Search

| Sr. No | Filing Number | Date of Filing | Case Title | Action |
|--------|--------------------|----------------|-----------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 156 | 0710102000212025 | Jan 9, 2025 | SENCO GOLD LIMITED Vs. BANDHAN BANK LIMITED |    |
| 157 | 0710102016412024 | May 21, 2024 | USHA AGGARWAL Vs. UNION BANK OF INDIA |    |
| 158 | 0710102000202025/1 | Jan 9, 2025 | ARAVINDA PULSE & MILLETS FARMERS PRODUCER COMPANY LIMITED |    |
| 159 | 0710102018872024 | Nov 21, 2024 | Ravi Luthra Vs. SKY HILL DEVELOPERS PRIVATE LIMITED |    |
| 160 | 0710102001332025 | Apr 18, 2025 | AXIS BANK LIMITED Vs. 52 WEEKS ENTERTAINMENT LIMITED |    |

Showing 156 to 160 of 221 entries

Previous

1

...

31

32

33

...

45

Next


1. Re-filing
Not Allowed

2. View
Order/Notice
from Registry

3. Request
to Register

Final SOP Rule 28 Point No. 7 - The party concerned may make a request to cure the defects to the Registrar and the Registrar may on the request of the applicant or otherwise, give 07 days' time to the party to refile, under Rule 28 (3) of NCLT Rules 2016, **vide Registrar Order**.

Applicant's Login – Request for Re-filing



NATIONAL COMPANY LAW TRIBUNAL
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Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Download e-Sign Tool
- Logout
















CHANGE PASSWORD

EDIT PROFILE

INCIDENT REPORT

LOGOUT

Search:

| Sr. No | Filing Number | Action |
|--------|------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 106 | 0710102000192 |    |
| 107 | 0710102018033 |    |
| 108 | 0710102018952 |    |
| 109 | 3203117000012020 |    |
| 110 | 0710102017002024 |    |

Showing 106 to 110 of 162 entries

212223...33Next

Request for Refiling

Case Title: CINDRELLA FINANCIAL SERVICES LTD. Vs. ACCESS SCHOOL INFORMATION TECHNOLOGY PRIVATE LIMITED

Filing Number: 0710102018032024/1

Document Type*

Select

Select file*

Choose File

No file chosen

Number of pages*

No Of Pages

Reason*

Enter reason here

Close
















Confirm Request

On clicking 'Request to Register' a new window will open. Select document type, upload document for justification and mention the reason for request and submit.

Applicant's Login – Request to Register is allowed only once

+ CHOOSE YOUR CORRESPONDING CASES FOR REFILING

Search:

| Sr. No | Filing Number | Date of Filing | Case Title | Action |
|--------|------------------|----------------|------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | 0710102070752024 | Aug 14, 2024 | era infrastructure Vs. Mera compan y ltd |    |
| 2 | | | |    |
| 3 | | | |    |
| 4 | | | |    |
| 5 | | | |    |

Refile Request Status



| Filing Number | Case Title | Request Date | Status |
|------------------|------------|--------------|-------------------------|
| 0710102036132020 | | 2025-04-16 | Submitted to Registrar. |

A request for case register has already been made.

Showing 1 to 5

s

1

2

3

4

5

6

7

Next

Request to Register can be submitted only once against a filing number. If its already submitted, system will display the details of the request.

Applicant's Login – Request Enabled

If the applicant's attempts to re-file within the 7-days duration granted by Registry, the green button (click to Edit) will be enabled for refiling.

Welcome: pksingh

Petitioner Corner

Respondent Corner

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+ CHOOSE YOUR CORRESPONDING CASES FOR REFILING

Search:

| Sr. No | Filing Number | Date of Filing | Case Title | Action |
|--------|--------------------|----------------|--------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 106 | 0710102000192025 | Jan 8, 2025 | ARAVIND DISTILLERY & CHEMICALS LTD |    |
| 107 | 0710102018032024/1 | Sep 18, 2024 | CINDRELLA FINANCIAL SERVICES LTD. Vs. ACCESS SCHOOL INFORMATION TECHNOLOGY PRIVATE LIMITED |    |
| 108 | 0710102018952024 | Nov 28, 2024 | SWEETMOTHER UNILEVER PRIVATE LIMITED Vs. 5NA FINTECH SOLUTIONS PRIVATE LIMITED |    |
| 109 | 3203117000012020 | Dec 18, 2020 | shajahan Vs. shajahan |    |
| 110 | 0710102017002024 | Jun 26, 2024 | REAL ESTATE BANK INDIA PRIVATE LIMITED Vs. MITTAL CORP LIMITED |    |

Showing 106 to 110 of 162 entries

Previous

1

...

21

22

23

...

33

Next

Filing Appeal under Rule 63

Applicant's Login – Registrar Declined Cases



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Respondent Corner

My Account

> My Cases

> Submitted Documents

> Transaction History

> Registrar Declined Cases

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Logout

+ ALL CASES RELATED TO RULE-63


| Sr. No | Filing Number | Date of Filing | Case Title |
|--------|------------------|----------------|-----------------------------------------------------------------------------------------------|
| 1 | 0710102000142025 | 2025-01-07 | KAANJJ INTERNATIONAL TRENDS LLP Vs. ANILKUMAR K |
| 2 | 0710102000172025 | 2025-01-08 | C.P. WORLD LINES PRIVATE LIMITED Vs. SANDEEP ANAND |
| 3 | 0710102000362025 | 2025-01-29 | GEETANJALI GEMS PVT.LTD. Vs. 3HANDSOME BAKERS INDIA PRIVATE LIMITED |
| 4 | 0710102000392025 | 2025-01-30 | |
| 5 | 0710102016992024 | 2024-06-26 | REAL ESTATE BANK INDIA PRIVATE LIMITED Vs. MITTAL CORP LIMITED |
| 6 | 0710102017012024 | 2024-06-26 | AHMEDABAD STEEL CRAFT LIMITED Vs. DINA IRON & STEEL LIMITED |
| 7 | 0710102017212024 | 2024-07-15 | AVANI ARTECH COOLING TOWWERS PRIVATE LIMITED Vs. 13ME27TESTDONA (OPC) PRIVATE LIMITED |
| 8 | 0710102017262024 | 2024-07-24 | |
| 9 | 0710102017332024 | 2024-08-06 | APOLLO SINDOORI HOTELS LIMITED Vs. FLY HIGH TRAVELS AND TOURISM PRIVATE LIMITED |
| 10 | 0710102017412024 | 2024-08-14 | COVET FINANCIAL SERVICES PRIVATE LIMITED Vs. FRUGAL DEVELOPERS PRIVATE LIMITED |
| 11 | 0710102017772024 | 2024-09-02 | State Bank of India Vs. MO... GEMS AND JEWELS PRIVATE LIMITED |

All cases filed by the applicant and declined by Registrar will show under My Account – My Cases – Registrar Declined Cases

Applicant's Login – Rule 63 Appeal Filing Menu in Petitioner and Respondent Corner



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एक कदम स्वच्छता की ओर

HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Welcome: pksingh

Last Login: 04-02-2025 10:09:18

28
Draft Cases >

0
Payment (Online) >

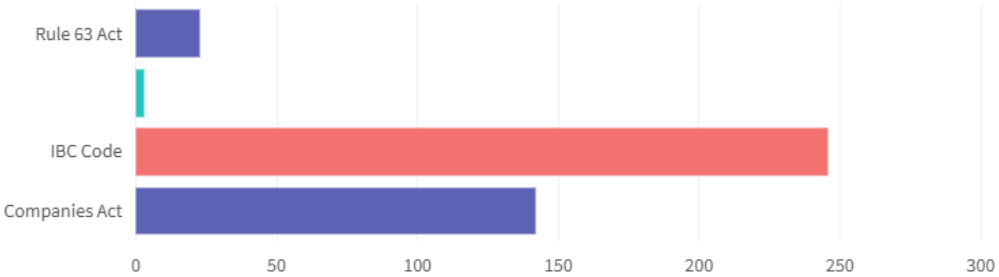
383
Payment (Offline) >

394
E-Filed Cases >

6
IA-Filed >

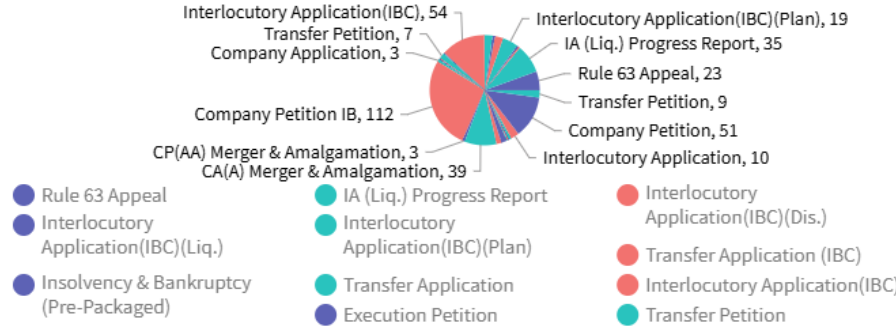
-
Filed For Advocate

Act Wise Case Details



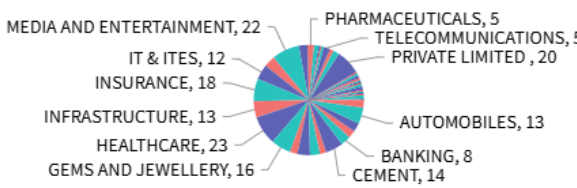
| Act | Count |
|---------------|-------|
| Rule 63 Act | 25 |
| IBC Code | 245 |
| Companies Act | 145 |

Case Type Wise Case Details



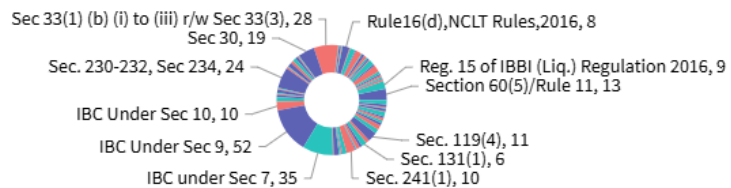
| Case Type | Count |
|--------------------------------------|-------|
| Interlocutory Application(IBC) | 54 |
| Transfer Petition | 7 |
| Company Application | 3 |
| Company Petition IB | 112 |
| CP(AA) Merger & Amalgamation | 3 |
| CA(A) Merger & Amalgamation | 39 |
| Rule 63 Appeal | 23 |
| Interlocutory Application(IBC)(Plan) | 19 |
| IA (Liq.) Progress Report | 35 |
| Transfer Petition | 9 |
| Company Petition | 51 |
| Interlocutory Application | 10 |

Industry Wise Case Details



| Industry | Count |
|-------------------------|-------|
| MEDIA AND ENTERTAINMENT | 22 |
| IT & ITES | 12 |
| INSURANCE | 18 |
| INFRASTRUCTURE | 13 |
| HEALTHCARE | 23 |
| GEMS AND JEWELLERY | 16 |
| CEMENT | 14 |
| BANKING | 8 |
| AUTOMOBILES | 13 |
| PRIVATE LIMITED | 20 |

Sections Wise Case Details




| Section | Count |
|------------------------------------------|-------|
| Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | 28 |
| Sec 30 | 19 |
| Rule 16(d), NCLT Rules, 2016 | 8 |
| Reg. 15 of IBBI (Liq.) Regulation 2016 | 9 |
| Section 60(5)/Rule 11 | 13 |
| Sec. 119(4) | 11 |
| Sec. 131(1) | 6 |
| Sec. 241(1) | 10 |
| IBC under Sec 7 | 35 |
| IBC Under Sec 9 | 52 |



Rule 63 Appeal Filing

Rule 63 Appeal Filing

Applicant's Login – Rule 63 Appeal Filing



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HOMECHANGE PASSWORDEDIT PROFILEINCIDENT REPORTLOGOUT

Basic DetailsAdd PetitionerAdd RespondentAdd RepresentativeUpload DocumentCheck ListPreviewPayment

←BASIC DETAILS

Reference No : -

Case Type/Nature*

Rule 63 Appeal

Application Purpose*

Select Application Purpose

Main Case Filing No.

NCLT Location*

-- Select --

Respondent*

-- Select Location of Respondent--

Section of Rule 63*

-- Select --

0

Total Payable Fee Amount :

0

Save and Next

Fill Details

Filing Number

Search

Enter the filing number declined by Registry in Basic Details tab to connect the appeal under rule 63 with the declined case.

Applicant's Login – Rule 63 Appeal Filing



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HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Petitioner

Add Respondent

Add Representative

Upload Document

Check List

Preview

Payment

Enter the filing number declined
by Registry in Basic Details tab to
connect the appeal with the
main case.

Rule 63 Appeal

Application Purpose*

Select Application Purpose

Main Case Filing No.

Fill Details

Filing Number

Search

x

Respondent*

-- Select Location of Respondent--

0

Save and Next

Section of Rule 63*

Total Payable Fee Amount :

0

Basic Details

Add Petitioner

Add Respondent

Add Representative

Upload Document

Check List

Preview

Payment



BASIC DETAILS

Reference No : -

Case Type/Nature*

Rule 63 Appeal

Application Purpose*

Appeal under rule 63 of NCLT

Main Case Filing No. 0710102000142025

NCLT Location*

New Delhi

Location of Registered Office of Respondent*

Union territory of Delhi

Section of Rule 63*

Rule 63 Section

Fee Amount

0

Total Payable Fee Amount :

0

Save and Next

Applicant's Login – Rule 63 Appeal Filing – Petitioner Corner



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Add Petitioner

[Next](#)


| | | | |
|---------------------------------------|-----------------------------------------------------------------------|------------------------------------------|-----------------------------|
| Reference No : 0710102000672025 | | | |
| Select Mode | <input checked="" type="radio"/> Company <input type="radio"/> Others | | |
| Select Role in Main Case* | Petitioner | Select Party Name | KAANJJ INTERNATIONAL TRENDS |
| Company Name* | KAANJJ INTERNATIONAL TRENDS LLI | CIN * | 123456789012345678901 |
| Authorized Person/Director of Company | Authorized Person/Director of Company | Address Of Company | Address |
| Nationality of Authorized Person | Select Nationality | State | Others |
| City/District | OTHERS | Pin-code | Pin-code |
| Pan Number Authorized Person/Company | Pan Number | Mobile Number Authorized Person/Company* | 3333333333 |
| E-mail Id Authorized Person/Company* | abc@gmail.com | | |
| Reset | | Submit Petitioner | |

[+ PETITIONER'S LIST](#)

Click on the NA button in Respondent tab.

COMPANY LAW TRIBUNAL

स्वच्छ भारत
एक कदम स्वच्छता की ओर

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Power To Empower

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Basic DetailsAdd PetitionerAdd RespondentAdd RepresentativeUpload DocumentCheck ListPreviewPayment

BackAdd RespondentNext

Reference No : - 0710102000672025

Select ☐ NA

+ RESPONDENT'S LIST

| S. No. | Name | Address | State | District | Pincode | Mobile No | E-mail | Respondent Type | PAN No | Action |
|--------|------|---------|-------|----------|---------|-----------|--------|-----------------|--------|-----------------------|
| 1 | NA | NA | NA | NA | NA | NA | NA | NA | NA | <div>DeleteEdit</div> |

Applicant's Login – Rule 63 Appeal Filing – Documents Upload



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Add Document

[Next](#)

Reference No : - 0710102000672025

Document Uploaded successfully

Document Filed By*

----- Document Filed By -----

Document Type*

-- Document Type --

Select file*

Choose File No file chosen

Number of pages*

No Of Pages

Add Document

+ UPLOADED DOCUMENT'S LIST

| S.No. | Document Filed By. | No. of Pages. | Document Type | Document Name | View Document | Action |
|-------|--------------------|---------------|-----------------|---------------------|----------------------|------------------------|
| 1 | Petitioner | 1 | Petition | SAMPLE-PETITION.pdf | View | Delete |
| 2 | Petitioner | 1 | Rejection Order | SAMPLE-ORDER.pdf | View | Delete |

Mandatory document types to upload are:

1. Petition/Application/appeal
2. Rejection Order for Rule 28(4)



National Company Law Tribunal

Your Case is Successfully filed !!

Case Title : KAANJJ INTERNATIONAL TRENDS LLP
Case Type : Rule 63 Appeal
Petitioner Name : KAANJJ INTERNATIONAL TRENDS LLP
Filing No : 0710102/ 00041/ 2025
Date of Filing : 04-02-2025



Proceed with the Checklist, Preview screen by clicking save & next. Filing number for the appeal will get generated.

THANK YOU